



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 6 } Vol. VI }	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2017 നവംബർ 28 28th November 2017 1193 വൃശ്ചികം 13 13th Vrischikam 1193 1939 അഗ്രഹായണം 7 7th Agrahayana 1939	നമ്പർ } No. }	47
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PART IV

Private Advertisements and Miscellaneous Notifications

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Ambili C, Sree lakshmi House, Ambalakunnu, Puzhamudi Post, Kalpetta, Vythiri Taluk, Wayanad District, Pin-673 122, holder of S.S.L.C. Book No. J 099250 with Register No. 25603 of March 1997, have changed my Signature as shown below.

Old Signature :

New Signature :

This change will come into effect in all records related to me.

Kalpetta,
16-9-2017.

AMBILI C

NOTIFICATION

I, Shilpa. S. B, Valiyamankulam Thazhethattu Puthen Veedu, Thirupuram P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 133, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, Nadar in my S. S. L. C. No. Q 12028233 with Register No. 127752 of March 2015, is corrected as Christian, SIUC Nadar vide Certificate No. A6/23397/17/K.Dis., dated 19-6-2017, issued by the Tahsildar, Neyyattinkara Taluk.

This correction will come into effect in all records related to me.

Thirupuram,
14-8-2017.

SHILPA. S. B

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Raju. Y, Vijaya Mandiram, Modiram Madakki, Neduvanvila, Parassala P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 502, holder of Aadhaar No. xxxx xxxx xxxx, issued from Unique Identification Authority of India; Electoral Identity Card No. BRP1373265, dated 20-9-2015, issued by the Electoral Registration Officer, Parassala Assembly Constituency; Ration Card No. 1106075890 (Sl. No. 2), dated 15-3-2017, issued by the Taluk Supply Officer, Neyyattinkara, also known as Raju. Y. K in the National Rural Employment Guaranty Scheme (Kerala) Family Employment Card No. KL-14-006-004-010/169, dated 23-5-2011, issued from Parassala Grama Panchayat, and known as Y. K. Raju in the Kerala Building and Other Construction Workers Welfare Board Pension Payment Order No. TVM 4036 of April 2000 (Registration No. TH-56329), issued from Kerala Building and Other Construction Workers Welfare Board, Thiruvananthapuram, is one and the same person. Hereafter I have changed my name as Y. Raju.

This change will come into effect in all records related to me.

Parassala,
15-9-2017.

RAJU. Y

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Venuka Devi. B, S. R. Bhavan, Chitticode, Porannoor, Plamoottukada P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 122, holder of Extract of School Admission Register with Admission No. 724, date of Admission 24-5-1966, issued from G.M. U.P.S. Kulathoor, also known as Venukadevi. B in the Aadhaar No. xxxx xxxx xxxx, issued from Unique Identification Authority of India; Ration Card No. 1106144770 (Sl. No. 1), dated 15-3-2017, issued by the Taluk Supply Officer, Neyyattinkara, known as Venuka Devi in the Electoral Identity Card No. KL/20/140/426078, dated 13-5-1997, issued by the Electoral Registration Officer, Parassala Constituency, and known as B. Renuka Devi in the Pension Payment Order No. S/CORR/053688/2010, dated 17-11-2010, issued from Office of The Principal CDA (Pensions), Allahabad, of my husband Sasidharan Thambi, is one and the same person. Hereafter I will be known by the name Venuka Devi. B only.

This change will come into effect in all records related to me.

Plamoottukada,
25-10-2017.

VENUKA DEVI. B

NOTIFICATION

I, Sajin. M. V, Manju Nivas, Aluninna Karaikkadu, Parasuvaikkal P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 508, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Nadar in my Extract of School Admission Register with Admission No. 13035, date of Admission 18-5-1992, issued from N.K.M. Government H. S., Dhanuvachapuram, is corrected as Christian, SIUC Nadar vide Certificate No. A6/26337/17/K.Dis., dated 13-10-2017, issued by the Tahsildar, Neyyattinkara Taluk.

This correction will come into effect in all records related to me.

Parasuvaikkal,
24-10-2017.

SAJIN. M. V

NOTIFICATION

I, J. P. Femi, Thiruhridaya Vilasam, Kunnathuvila, Amaravila P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 122, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, Nadar in my Transfer Certificate No. 83/2014 with Admission No. 1385/07, dated 12-6-2014, issued from Sree Chithira Thirunal Residential Central School, Kunnathukal, Thiruvananthapuram, is corrected as Christian, Latin Catholic vide Certificate No. A6/26335/17/K.Dis., dated 19-10-2017, issued by the Tahsildar, Neyyattinkara Taluk.

This correction will come into effect in all records related to me.

Amaravila,
12-7-2017.

J. P. FEMI

NOTIFICATION

I, Tom.K.George, Mullakkal House, Pazhaya Uchakkada, Kakkavila P. O., Thiruvananthapuram-695 506, do hereby notify for the information of concerned authorities and public that my Community which is wrongly entered as Christian, Nadar, CSI in my SSLC Book No. P 142129 with Register No. 551109 of March 2014 is corrected as Christian SIUC Nadar vide Certificate No. A6/24916/17/K.Dis. dated 17-8-2017 issued by the Tahsildar, Taluk Office, Neyyattinkara.

This correction will come into effect in all records related to me.

Pazhaya Uchakkada,
31-10-2017.

TOM.K.GEORGE

NOTIFICATION

I, Jerry.K.George, Mullakkal House, Pazhaya Uchakkada, Kakkavila P.O., Thiruvananthapuram-695 506 do hereby notify for the information of all concerned authorities and public that my Community which is wrongly entered as Christian Nadar in my SSLC Book No. Q 120036 with Register No. 127989 of March 2015 is corrected as Christian SIUC Nadar vide Certificate No. A6/24915/17/K.Dis., dated 17-8-2017 issued by the Tahsildar, Taluk Office, Neyyattinkara.

This correction will come into effect in all records related to me.

Pazhaya Uchakkada,
31-10-2017.

JERRY.K.GEORGE

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Anupa Elizabeth Alex, Mamoottil, R G 114, Kochulloor, Medical College P.O., Thiruvananthapuram, Pin-695 011, holder of Indian Certificate of Secondary Education Examination 2002 Statement of Marks No. TU3566124 and Pass Certificate No. TU6610938 with Index Number T/1244/110, issued by the Council for the Indian School Certificate Examinations, New Delhi, Indian School Certificate Examination 2004 Statement of Marks No. BG1354624 and Pass Certificate No. BG2355613 with Index Number B/8145/063, issued by the Council for the Indian School Certificate Examinations, New Delhi, Degree of Bachelor of Technology Certificate with Roll No. EE04B067 given on 30th March 2009 issued by National Institute of Technology Calicut, Kerala, Degree of Master of Technology with Register No. 98990002 APR 2011 and Sl. No. 0045780 dated 10-1-2012 issued by Cochin University of Science and Technology, Kochi, India, Certificate of Marriage No. 7242/2012 dated 31-7-2012 issued by Health Inspector Grade I and Registrar of Marriages, Kayamkulam Municipality, Permanent Account Number AMOPA2119A issued from the Income Tax Department, Govt. of India, Election Commission of India Identity Card No. ARA0194506, dated 8-1-2011, issued by the Electoral Registration Officer, 132 Kazhakkootam LA Constituency, Thiruvananthapuram, Aadhaar No. xxxx xxxx xxxx, issued from the Unique Identification Authority of India, Government of India, Indian Union Kerala State Driving License No. 1/9980/2004 dated 10-12-2004 issued by Asst. LA, Thiruvananthapuram and Ration Card No. 1103007059 issued by Taluk Supply Officer, Thiruvananthapuram have changed my name as Anupa Elizabeth George consequent on my marriage.

This change will come into effect in all records related to me.

Thiruvananthapuram,
4-11-2017.

ANUPA ELIZABETH ALEX

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jayasree. M. T, Zidhan Manzil, House No. IX/372/5, Plamoodu, Pothencode P. O., Thiruvananthapuram District, Pin-695 584, holder of All India Secondary School Examination, 2004 Certificate S. No. SSE/2004/275574 with Roll No. 4130938 of March 2004, issued from Central Board of Secondary Education, Delhi; Higher Secondary Examination (Class XII) Certificate No. HSE 288805 with Register No. 2016957 of March 2006, issued from Board of Higher Secondary Examination, Government of Kerala; Bachelor of Commerce Degree Certificate with Register No. S6 372 of April 2009, issued from University of Kerala; Aadhaar No. xxxx xxxx xxxx, issued from Unique Identification Authority of India; Electoral Identity Card No. WRS0201723, dated 23-12-2014, issued by the Electoral Registration Officer, Nedumangad Assembly Constituency; Permanent Account No. AMJPT0609F, issued from Income Tax Department, Government of India; Marriage Certificate No. 50/2011, dated 26-9-2011, issued by the Marriage Officer, Thiruvallam, also known as Jayasree in the Ration Card No. 1105195989 (Sl. No. 3), dated 15-3-2017, issued by the Taluk Supply Officer, Nedumangad and known as Jayasree Shafeek in the Passport No. K 4353292, dated 9-5-2012, issued from Passport Office, Thiruvananthapuram, is one and the same person. Hereafter I have changed my name as Aleena Shafeek consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Pothencode,
3-8-2017.

JAYASREE. M. T

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Remola. K. P, Karukail (H), T. C. 81/611, Church Road, Valia Veli, Attipra, Thiruvananthapuram Taluk, Thiruvananthapuram District, holder of S. S. L. C. Duplicate Book No. B 117150 with Register No. 34035 of September 1973; Permanent Account No. CVYPP1095F, issued from Income Tax Department, Government of India; Electoral Identity Card No. NWK0349142, dated 2-3-2013, issued by the Electoral Registration Officer, Ernakulam LA Constituency, have embraced Hindu Religion from Christian, Latin Catholic Community as per Conversion Certificate No. 23/2017, dated 26-9-2017, issued from Akhila Bharatha Ayyappa Seva Sangham, Fort, Thiruvananthapuram with a new name Umaa. Hereafter I will be a member of Hindu Religion and will be known by the name Umaa and will sign accordingly.

This change will come into effect in all records related to me.

Attipra,
13-10-2017.

REMOLA. K. P

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Santhosh Kumar. G, Y.G.R.A.-63 (B), T. C. 4/1430 (4), Kavu Road, Kuravankonam, Kowdiar P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 003, have changed the name of my minor daughter Rishika. S, holder of Birth Certificate with Registration No. 3004/2002, date of Registration 19-8-2002, issued from Corporation of Thiruvananthapuram; School Certificate with Admission No. 11225, date of Admission 14-4-2008, issued from Nirmala Bhavan Higher Secondary School, Kowdiar, Thiruvananthapuram; Ration Card No. 1102069427 (Sl. No. 3), dated 15-3-2017, issued by the City Rationing Officer North, Thiruvananthapuram; Aadhaar No. xxxx xxxx xxxx, issued from Unique Identification Authority of India as Rishika Santhosh. S.

This change will come into effect in all the records related to her.

Kowdiar,
24-10-2017.

SANTHOSH KUMAR. G

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Priyamol. M. S, Sreeviswam, TRA-43 (B), TC 18/1109 (3), Aramada P. O., Thrikkannapuram, Thiruvananthapuram District, Pin-695 032, holder of S. S. L. C. Book No. C 353818 with Register No. 39830 of March 1990; Doctor of Philosophy Degree Certificate No. 114478, dated 29-1-2008, issued by the Vice-Chancellor, University of Calicut; Permanent Account No. CTHPS2423K issued from Income Tax Department, Government of India; Electoral Identity Card No. UYX0880765, dated 29-4-2016, issued by the Electoral Registration Officer, Nemom Assembly Constituency; Marriage Certificate with Registration No. 98/2008, date of Registration 30-7-2008, issued from Kottayam Municipality, also known as M. S. Priyamol in the Aadhaar No. xxxx xxxx xxxx, issued from Unique Identification Authority of India and in the Driving Licence No. DL-0420120260181, dated 9-11-2012, issued from Transport Department, Government of National Capital Territory of Delhi, is one and the same person. Hereafter I have changed my name as Dr. Priya Pradeep consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Aramada,
25-10-2017.

PRIYAMOL. M. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Souda. R, TC 78/1606, Fathima Matha Church, Kochuthoppu, Vallakadavu P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 008, holder of Extract of School Admission Register with Admission No. 2238, date of Admission 24-6-1981, issued from Government Girls H. S. S., Cottonhill, Thiruvananthapuram, also known as Suba in the Aadhaar No. xxxx xxxx xxxx, issued from Unique Identification Authority of India; Electoral Identity Card No. YUC0865683, dated 27-4-2017, issued by the Electoral Registration Officer, Thiruvananthapuram Assembly Constituency and in the Legal Heirs Certificate No. G2-26247/17/D.Dis., dated 7-9-2017, issued by the Tahsildar, Taluk Office, Thiruvananthapuram, is one and the same person. Hereafter I have changed my name as Suba Mary Soudha. R.

This change will come into effect in all records related to me.

Vallakadavu,
23-10-2017.

SOUDA. R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Rajamma. M, Anugraham Villa, T. C. 66/263(1), Poonthura P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 026, holder of S. S. L. C. Book No. B 256453 with Register No. 373143 of March 1989; Pre-Degree Examination Certificate Sl. No. 25975 with Register No. 24506 of April 1991, issued from University of Kerala, also known as Rajamma. M. Das in the Aadhaar No. xxxx xxxx xxxx, issued from Unique Identification Authority of India, known as Rajam. M. Das in the Permanent Account No. CVSPM7532A, issued from Income Tax Department, Government of India; Birth Certificate with Registration No. 235/03, date of Registration 18-8-2003 issued from Corporation of Thiruvananthapuram, of my son Joel. M. Das, known as Rajamma in the Birth Certificate with Registration No. 464/01, date of Registration 13-12-2001, issued from Corporation of Thiruvananthapuram, of my son Noel. M. Das, and known as Rajam in the Marriage Certificate No. 1991/012, dated 6-10-2017, issued from St. Joseph's Metropolitan Cathedral, Palayam, Thiruvananthapuram is one and the same person. Hereafter I have changed my name as Mary Rajam. M. Das consequent on my marriage.

This change will come into effect in all records related to me.

Poonthura,
21-10-2017.

RAJAMMA. M

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Marydasan. E, Anugraham Villa, TC 66/263 (1), Poonthura P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 026, holder of Extract of School Admission Register with Admission No. 5417, date of Admission 24-5-1976, issued from LEO XIII H.S.S. Pulluvila, also known as Eliyas Marydasan in the School Certificate with Admission No. C 2728, dated 7-10-2017, issued from Christ Nagar Senior Secondary School, Chavarapuram, Thiruvallam, of my son Joel. M. Das, known as Mary Das in the Birth Certificate with Registration No. 464/01, date of Registration 13-12-2001, issued from Thiruvananthapuram Corporation, of my son Noel. M. Das; Secondary School Examination (Year : 2017) Class X Grade Sheet cum Certificate of Performance Certificate S. No. SSE/2017/1877387 with Roll No. 4335337, dated 3-6-2017, issued from Central Board of Secondary Education, Delhi, of my son Noel. M. Das, known as Eliyas Marydasan in the Aadhaar No. xxxx xxxx xxxx, issued from Unique Identification Authority of India; Aadhaar No. xxxx xxxx xxxx, issued from Unique Identification Authority of India, of my son Noel M. Das; Aadhaar No. xxxx xxxx xxxx, issued from Unique Identification Authority of India, of my son Joel M. Das, known as Eliyas Maridasan in the Birth Certificate with Registration No. 235/03, date of Registration 18-5-2003, issued from Thiruvananthapuram Corporation, of my son Joel. M. Das, known as Merydas in the Ration Card No. 1101066406 (Sl. No. 2), dated 24-12-2008, issued by the City Rationing Officer South, Thiruvananthapuram, and in the Electoral Identity Card No. YUC0570549, dated 20-9-2015, issued by the Electoral Registration Officer, Thiruvananthapuram Assembly Constituency, of my wife Rajamma, is one and the same person. Hereafter I will be known by the name Elias Marydasan only.

This change will come into effect in all records related to me.

Poonthura,
21-10-2017.

MARYDASAN. E

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Nanthu Oommen Raju, T. C. 4/2324-2, Kannyam Mannil, Vikramapuram Hill, Kuravankonam, Kowdiar P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 003, holder of Indian Certificate of Secondary Education Pass Certificate No. TT 6774994 with Index No. T/1163/069 of March 2004, issued from Council for the Indian School Certificate Examinations, New Delhi, have embraced Hindu Religion from Christian, Marthomate Community as per Suddhi Certificate No. 27546/017, dated 19-8-2017, issued from Aryasamaj, Thiruvananthapuram with the same name. Hereafter I will be a member of Hindu Religion.

This change will come into effect in all records related to me.

Kowdiar,
25-10-2017.

NANTHU OOMMEN RAJU

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sajikumar. R, G-41, SAP Quarters, TC 5/1364, Peroorkada P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 005, presently working as Havildar (Pen No. 108751), in Special Armed Police, Thiruvananthapuram, holder of S. S. L. C. Book No. B 363206 with Register No. 354997 of March 1989; Pre-Degree Examination Certificate Sl. No. 1031 with Register No. 43095 of April 1991, issued from University of Kerala; Permanent Account No. BEWPR6339J, issued from Income Tax Department, Government of India; Electoral Identity Card No. UHE0162511, dated 23-10-2015, issued by the Electoral Registration Officer, Vattiyoorkavu Assembly Constituency, also known as R. Sajikumar in the Aadhaar No. xxxx xxxx xxxx, issued from Unique Identification Authority of India; Driving Licence No. TR/1182/05, dated 2-2-2005, issued by the Assistant Licencing Authority, Thrissur; Aadhaar No. xxxx xxxx xxxx, issued from Unique Identification Authority of India, of my son S. Nandagopan, known as Sajikumar Raveendran Nair in the Passport No. H 0409082, dated 10-9-2008, issued from Passport Office, Thiruvananthapuram, known as Sajikumar in the Birth Certificate with Registration No. 3661/2001, date of Registration 28-11-2001, issued from Corporation of Thiruvananthapuram, of my son S. Nanda Gopan, and known as Saji Kumar in the School Certificate with Admission No. 845, date of Admission 31-7-2008, issued from Kendriya Vidyalaya SAP Campus, Thiruvananthapuram, of my son S. Nandha Gopan, is one and the same person. Hereafter I will be known by the name Sajikumar. R only.

It is further notified that my minor son S. Nanda Gopan, holder of Birth Certificate with Registration No. 3661/2001, date of Registration 28-11-2001, issued from Corporation of Thiruvananthapuram, also known as S. Nandagopan in the Aadhaar No. xxxx xxxx xxxx, issued from Unique Identification Authority of India, and known as S. Nandha Gopan in the School Certificate with Admission No. 845, date of Admission 31-7-2008, issued from Kendriya Vidyalaya SAP Campus, Thiruvananthapuram, is one and the same person. Hereafter he will be known by the name S. Nanda Gopan only.

The above changes will come into effect in all records related to us.

Peroorkada,
7-11-2017.

SAJIKUMAR. R

NOTIFICATION

It is hereby notified for the information of all concerned authorities and public that I, Reji.N, 288, Malikkonam, Kizhakkumkara Puthen Veedu, Vellanadu P. O., Nedumangad, Thiruvananthapuram-695 543, holder of SSLC Book No. E 699127 with Register No. 535643, June 2005 have embraced Hinduism from Christian Sambavar Community vide Suddhi Certificate No. 27436/017 dated 9-6-2017 issued from Aryasamaj, Trivandrum with the same name. Hereafter I will be a member of Hindu Sambavar Community.

This change will come into effect in all the records related to me.

Vellanad,
25-10-2017.

REJI. N

NOTIFICATION

I, Reshma. B, Asoka Bhavan, Edavilakam, Irinchayam P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 561, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Velan in my S. S. L. C. No. G 481752 with Register No. 103945 of March 2007, is corrected as Hindu, Velaan vide Certificate No. B2-24070/17, dated 27-10-2017, issued by the Tahsildar, Nedumangad Taluk.

This correction will come into effect in all records related to me.

Irinchayam,
30-10-2017.

RESHMA. B

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Prasanth. L, Kalloorthala Veedu, Kunnunada, Puthukulangara P. O., Nedumangadu Taluk, Thiruvananthapuram District, holder of Extract of School Admission Register with Admission No. 317, date of Admission 4-6-1990, issued from Technical High School, Nedumangadu, have embraced Hinduism from Christian, Cheramar Community as per Suddhi Certificate No. 27632/017, dated 23-10-2017, issued from Aryasamaj, Thiruvananthapuram with the same name. Hereafter I will be a member of Hindu, Cheramar Community.

This change will come into effect in all records related to me.

Puthukulangara,
30-10-2017.

PRASANTH. L

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sreeletha. S, Abhi Nivas, Chelakkadu, Pirappancode P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 607, holder of S. S. L. C. Book No. I 312172 with Register No. 341465 of March 1996; Driving Licence No. 21/2094/2014, dated 4-3-2014, issued by the ALA, Nedumangad; Ration Card No. 1105163067 (Sl. No. 1), dated 15-3-2017, issued by the Taluk Supply Officer, Nedumangad; S. S. L. C. No. S 463777 with Register No. 114679 of March 2017, of my son Abhiram. A, also known as Sreelatha. S in the Electoral Identity Card No. CGC1427392, dated 20-9-2015, issued by the Electoral Registration Officer, Nedumangad Assembly Constituency, known as Sreelatha in the Aadhaar No. xxxx xxxx xxxx, issued from Unique Identification Authority of India, and known as Sree Latha in the Birth Certificate with Registration No. 9542, date of Registration 10-8-2001, issued from Corporation of Kollam, of my son Abhiram. A, is one and the same person. I have embraced Islam Religion from Hindu, Nair Community as per Discharge Certificate No. 311/17, dated 19-6-2017, issued from Maunathul Islam Association, Ponnani with a new name Aabida. Hereafter I will be a member of Islam Religion and have changed my name as Aabida. S. and will sign accordingly.

It is further notified that my minor son Abhiram. A, holder of S. S. L. C. No. S 463777 with Register No. 114679 of March 2017; Birth Certificate with Registration No. 9542, date of Registration 10-8-2001, issued from Corporation of Kollam; Aadhaar No. xxxx xxxx xxxx, issued from Unique Identification Authority of India, also known as Abhiram in the Ration Card No. 1105163067 (Sl. No. 2), dated 15-3-2017, issued by the Taluk Supply Officer, Nedumangad, is one and the same person. He has embraced Islam Religion from Hindu, Nair community as per above Discharge Certificate with a new name Zainul Abid. Hereafter he will be a member of Islam Religion and have changed his name as Zainul Abid. A.

The above changes will come into effect in all records related to us.

Pirappancode,
30-10-2017.

SREELETHA. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ajayakumar.V.S, Velloorkonam, Vadakkumkara Puthen Veedu, Mithranikethan P. O., Vellanad, Thiruvananthapuram, Pin-695 543, holder of SSLC Book No. A 319817 with Register No. 384821 of March, 2000 have embraced Hinduism from Christian Cheramar Community as per Suddhi Certificate No. 27646/017 dated 30-10-2017 issued from Aryasamaj, Thiruvananthapuram with the same name. Hereafter I will be a member of Hindu Cheramar Community.

This change will come into effect in all records related to me.

Vellanad,
30-10-2017.

AJAYAKUMAR.V.S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sajeevan Nadar. V, Mekkumkara Veedu Kanjirampara, Paruthikuzhi P. O., Uzhamalakkal, Nedumangadu Taluk, Thiruvananthapuram District, Pin-695 541, holder of Extract of School Admission Register with Admission No. 8892, date of Admission 21-5-1993, issued from Sree Narayana Higher Secondary School, Uzhamalakkal, also known as Sajeevannadar in the Ration Card No. 1105115706 (Sl. No. 2), dated 15-3-2017, issued by the Taluk Supply Officer, Nedumangad, and known as Sajeevan. V in the Birth Certificate with Registration No. 30029/2015, date of Registration 11-12-2015, issued from Corporation of Thiruvananthapuram, of my son Aruna Priyan. S, is one and the same person. Hereafter I will be known by the name Sajeevan. V only.

This change will come into effect in all records related to me.

Paruthikuzhi,
31-10-2017.

SAJEEVAN NADAR. V

NOTIFICATION

I, Haritha. J. S, Sudarsanam, Tholicode P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 541, do hereby notify for the information of all authorities concerned and the public that my Religion and Caste which is not entered in my S. S. L. C. No. H 545189 with Register No. 517055 of March 2008, is entered as Christian SIUC-Nadar as per Certificate No. B2-24153/17, dated 26-10-2017, issued by the Tahsildar, Nedumangad Taluk.

This correction will come into effect in all records related to me.

Tholicode,
3-11-2017.

HARITHA. J. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Mohammed Siyad. N, Ahammed Sha Manzil, Oonnanpara, Kallambalam P. O., Navaikulam, Thiruvananthapuram District, Pin-695 605, holder of S. S. L. C. No. G 466604 with Register No. 136792 of March 2007; Higher Secondary Examination (Class XII) Certificate No. HSE A 426406 with Register No. 5020902 of June 2009, issued from Board of Higher Secondary Examination, Government of Kerala; National Cadet Corps 'B' Examination Certificate No. KER/SD/09/10152, dated 28-6-2010, issued by the Dy. Director General, Nation Cadet Corps; Thiruvananthapuram Employment Exchange Registration Identity Card with Registration No. 2559/07, date of Registration 4-7-2007, issued from Town Employment Exchange, Kilimanoor, also known as

Mohammed Siyad in the Permanent Account No. CQBPM7623Q, issued from Income Tax Department, Government of India, known as Muhammed Siyad. N in the Aadhaar No. xxxx xxxx xxxx, issued from Unique Identification Authority of India; Electoral Identity Card No. AKE0044339, dated 20-6-2017, issued by the Electoral Registration Officer, Varkala Assembly Constituency; Driving Licence No. 16/2137/2009, dated 29-7-2017, issued by the Asst. LA, Attingal, known as Muhammed Ciyad in the Birth Certificate with Registration No. 6067, date of Registration 21-6-1990, issued from Corporation of Thiruvananthapuram, known as Muhammedsiyad in the Ration Card No. 1171049801 (Sl. No. 3), dated 15-3-2017, issued by the Taluk Supply Officer, Varkala, and known as Muhammed Siyad Nazarudeen in the Passport No. R4639284, dated 12-10-2017, issued from Passport Office, Thiruvananthapuram, is one and the same person. Hereafter I will be known by the name Muhammed Siyad. N only and will sign accordingly.

This change will come into effect in all records related to me.

Kallambalam,
26-10-2017.

MOHAMMED SIYAD. N

NOTIFICATION

I, Ajith. R, Parayam Vilakathu Puthen Veedu, Kallambalam P. O., Thiruvananthapuram District, Pin-695 605, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, Nadar in my S. S. L. C. No. H 565913 with Register No. 514992 of March 2008, is corrected as Christian, SIUC Nadar vide Certificate No. B2-32064/17/K. Dis., dated 2-11-2017, issued by the Tahsildar, Chirayinkeezhu Taluk.

This correction will come into effect in all records related to me.

Kallambalam,
3-11-2017.

AJITH. R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Lali S, Kaithakkuzhi Veedu, Edaval, Ottasekharamangalam P. O., Thiruvananthapuram District, Pin-695 125, holder of SSLC Book No. C 462039 with Reg. No. 8369 of March 1992 have embraced Hinduism from Christian, Cheramar Community as per Sudhi Certificate No. 27567/017 dated 22-9-2017 issued from Arya samaj Thiruvananthapuram with the same name. Hereafter I will be a member of Hindu, Cheramar Community.

This change will come in to effect in all records related to me.

Ottasekharamangalam,
24-10-2017.

LALI S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Rajan. H, Abin Nivas, Kunnuvila Veedu, Ambalathinkala P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 572, holder of Extract of School Admission Register with Admission No. 15896, date of Admission 16-5-1978, issued from H. S. Kattakada, have embraced Hinduism from Christian, Sambavar Community as per Suddhi Certificate No. 27636/017, dated 24-10-2017, issued from Aryasamaj, Thiruvananthapuram with the same name. Hereafter I will be a member of Hindu, Sambavar Community.

This change will come into effect in all records related to me.

Ambalathinkala,
25-10-2017.

RAJAN. H

NOTIFICATION

I, Sajan. S, Santhosh Bhavan, Cherupathayakkunnu, Punalal P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 575, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, Nadar in my S. S. L. C. No. E 439503 with Register No. 536011 of March 2005, is corrected as Christian, Latin Catholic vide Certificate No. A5/6941/17/KDis, dated 28-9-2017, issued by the Tahsildar, Kattakada Taluk.

This correction will come into effect in all records related to me.

Punalal,
23-10-2017.

SAJAN. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Haseena. V. K, Kunnathuvilakathu Veedu, Kollamkonam, Peyad P. O., Thiruvananthapuram District, Pin-695 573, holder of S. S. L. C. No. F 551116 with Register No. 245176 of June 2006; Aadhaar No. xxxx xxxx xxxx, issued from Unique Identification Authority of India; Electoral Identity Card No. ICR0956698, dated 24-10-2015, issued by the Electoral Registration Officer, Kattakkada Assembly Constituency, also known as Haseena Vadakkekunnil in the Marriage Certificate dated 29-8-2011, issued by the Marriage Officer, Chengamanad, and known as Haseena Vadakke Kunnil in the Passport No. J2489014, dated 20-1-2011, issued from Regional Passport Office, Cochin, is one and the same person. Hereafter I have changed my name as Anupama. V. K and will sign accordingly.

This change will come into effect in all records related to me.

Peyad,
28-10-2017.

HASEENA. V. K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Adayodathus. N, John Mandiram, Kulavupara, Panniyode P. O., Kattakkada Taluk, Thiruvananthapuram District, Pin-695 575, holder of S. S. L.C. Book No. H 159423 with Register No, 442395 of March 1998; Driving Licence No. 21/100535/1999, dated 14-11-2014, issued by the ALA, Nedumangadu; Aadhaar No. xxxx xxxx xxxx, issued from Unique Identification Authority of India; Ration Card No. 1170005393 (Sl. No. 3), dated 15-3-2017, issued by the Taluk Supply Officer, Kattakkada; Marriage Certificate with Registration No. 23/2012, date of Registration 4-2-2012, issued from Nedumangad Municipality; Birth Certificate with Registration No. 1589/2014, date of Registration 12-8-2014, issued from Nedumangad Municipality, of my son Adith. A. M, also known as Adeyodathus in the Electoral Identity Card No. FDQ1006642, dated 2-1-2001, issued by the Electoral Registration Officer, Aryanad LA Constituency, is one and the same person. Hereafter I will be known by the name Shinu. N only and will sign accordingly.

This change will come into effect in all records related to me.

Panniyode,
30-10-2017.

ADAYODATHUS. N

NOTIFICATION

I, Soumaya. S. Das, Kolachira Veedu, Meppukada, Malayinkeezhu P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 571, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, CSI Nadar in my S. S. L. C. No. C 424340 with Register No. 671877 of March 2003, is corrected as Christian, SIUC Nadar vide Certificate No. A5-15753/17/KDis, dated 3-11-2017, issued by the Tahsildar, Kattakada Taluk.

This correction will come into effect in all records related to me.

Malayinkeezhu,
14-11-2017.

SOUMAYA. S. DAS

ERRATUM NOTIFICATION

In the notification regarding change of name published in the Kerala Gazette No. 32 dated 8-8-2017 (Part IV, Page No. 432) is wrongly shown my new name as Ganeshan. K instead of Ganesan. K. It is hereby corrected to read as Ganesan. K.

This change will come into effect in all records related to me.

Aryanad,
7-10-2017.

GANESAN. K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sarithamol. S, Al-Ameen Manzil, Muttakkav, Nedumpana P. O., Kollam Taluk, Kollam District, Pin-691 576, holder of School Admission Register Extract with Admission No. 10811 date of Admission 30-5-1998 issued by the Headmaster, M.G.T.H.S., Mukhathala and known as Fathima. A in the Electoral Identity Card No. ZMB0709949 dated 23-10-2015 issued by the Electoral Registration Officer, Kundara Assembly Constituency, in the Birth Certificate with Registration No. 212/2011, date of Registration 9-3-2011 issued by the Registrar of Births and Deaths and Secretary, Elampalloor Grama Panchayath of my minor son Muhammed Hashim. K, and also known as Fathima in the Birth Certificate with Registration No. 146/2009, date of Registration 3-3-2009 issued by the Registrar of Births and Deaths and Secretary, Elampalloor Grama Panchayath of my minor daughter Thasni. K, in the Ration Card No. 1207270446 (Sl. No. 2) dated 20-6-2013 issued by the Taluk Supply Officer, Kollam, Aadhaar No. xxxx xxxx xxxx issued from Unique Identification Authority of India is one and the same person. I have embraced Islam Religion from Hindu-Ezhava Community as per Discharge Certificate C No. 295/07 dated 29-4-2007 issued by the Secretary, Maunathul Islam Association, Ponnani with a new name Fathima. Hereafter I will be a member of Islam Religion and will be known by the name Fathima only and will sign accordingly.

This change will come into effect in all records related to me.

Kollam,
20-4-2017.

SARITHAMOL. S

NOTIFICATION

I, Anita Mendez, Aromal A R A 32-E, Amirthkulam, Mundakkal East, Kollam Taluk, Kollam District, Pin Code-691 001, do hereby notify for the information of all concerned authorities and the public that my minor daughter Ann Lilly, holder of Birth Certificate with Registration No. 11587/2006, date of Registration 28-10-2006 issued by the Registrar of Births and Deaths, Corporation of Kollam, in the Abstract of School Admission Register with Admission No. 2452, date of Admission 24-4-2013, issued by the Principal, Mannam Memorial Residential Public School, Valathungal, Kollam, in the Aadhaar Card No. xxxx xxxx xxxx issued by the Unique Identification Authority of India, have changed her name as Ann Ria.

This change will come into effect in all records related to her.

Kollam,
7-10-2017.

ANITA MENDEZ

Gaz. No. 47/2017/DTP (Part IV).

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sasankan. K, Mathirampallipadeettathil, Pavumba P. O., Pavumba South, Karunagappally Taluk, Kollam District, Pin-690 574 holder of S.S.L.C. Book No. F 071609 with Register No. 168403 of March 1993, in the Aadhaar Card No. xxxx xxxx xxxx issued from the Unique Identification Authority of India, in the Driving Licence No. 23/2016/2005 dated 19-11-2015 issued by the Asst. LA, Karunagappally, in the PAN Card No. DZWPK8605R issued by the Income Tax Department, Govt. of India, in the Birth Certificate of my minor son Adwaith. S with Registration No. 327/05, date of Registration 21-2-2005 issued by the Registrar of Birth and Deaths & Secretary, Oachira Grama Panchayath, also known as Sasankan in the Ration Card No. 1210067272 (Serial No. 2) issued on 15-3-2017 by the Taluk Supply Officer, Karunagappally, in the Marriage Certificate No. 67/04 dated 11-5-2004 issued by the Secretary & Registrar of Hindu Marriages, Thazhava Grama Panchayath is one and the same person. Hereafter I have changed my name as Unnikrishnan. K.

This change will be come into effect in all records related to me.

Pavumba,
23-10-2017.

SASANKAN. K

NOTIFICATION

I, Biju. U, 'Udayapuram', Alappadu, Cheriazheekal P. O., Karunagappally Taluk, Kollam District, Pin-690 573, do hereby notify for the information of all authorities concerned and the public that my minor daughter Araya Sandra Biju, holder of Secondary School Examination Certificate No. 0250982 with Seat No. C9039365 of March 2017, issued from Gujarat Secondary & Higher Secondary Education Board, Gandhinagar; Secondary School Certificate Examination Migration Certificate No. 02385, dated 5-9-2017, issued from Gujarat Secondary and Higher Secondary Education Board, Gandhinagar, known as Sandra Biju in the Abstract of School Admission Register with Admission No. 3503, date of Admission 5-7-2017, issued from Government Fisheries Higher Secondary School, Kuzhithura, Karunagappally; Aadhaar No. xxxx xxxx xxxx, issued from Unique Identification Authority of India, known as Sandra. A in the Birth Certificate with Registration No. 1735/01, date of Registration 14-6-2001, issued from Karunagappally Grama Panchayath and known as Sandra in the Ration Card No. 1210083473 (Sl. No. 3), dated 15-3-2017, issued by the Taluk Supply Officer, Karunagappally, is one and the same person. Hereafter she will be known by the name Sandra Biju only.

This change will come into effect in all records related to her.

Cheriazheekal,
23-10-2017.

BIJU. U

NOTIFICATION

I, Stephen. C, Karmel House, Manakkara, Sasthamcotta Village, Kunnathur Taluk, Kollam District, Pin-690 521, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as R.C.L.C. converted from Parava in my S.S.L.C. No. A 689101 with Register No. 114510 of March 1973 is corrected as Christian-Latin Catholic vide Certificate No. A3-3701/17 dated 30-5-2017 issued by the Kunnathur Taluk Tahsildar.

This correction will come into effect in all records related to me.

Kollam,
10-8-2017.

STEPHEN. C

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Saramma Kuruvilla, 'Vayala Valley', Uthimoodu P. O., Ranni Taluk, Pathanamthitta District, Pin-689 672, holder of S. S. L.C. Book No. 893534 with Register No. 27091 of October 1971; Marriage Certificate dated 31-10-2008, issued from St. Thomas Valiyapally Syrian Knanaya Church, Angadi, Ranni, also known as Sara in the Aadhaar No. xxxx xxxx xxxx, issued from Unique Identification Authority of India; Electoral Identity Card No. KL/14/111/342549, dated 13-11-1998, issued by the Electoral Registration Officer, Ranni Constituency, known as Sara Idiculla in the Passport No. H5619150, dated 11-8-2009, issued from Passport Office, Thiruvananthapuram, and in the Ration Card No. 1315005063 (Sl. No. 1), dated 15-3-2017, issued by the Taluk Supply Officer, Ranni, is one and the same person. Hereafter I will be known by the name Sara Idiculla only consequent on my marriage.

This change will come into effect in all records related to me.

Uthimoodu,
9-10-2017.

SARAMMA KURUVILLA

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Roney Philip, Parappattil House, House No. 222 (14/181), Kumaramperoor South, Edakulam P. O., Ranni Taluk, Pathanamthitta District, Pin-689 672, holder of S.S.L.C. No. E 369978 with Register No. 480004 of March 2005, Aadhaar No. xxxx xxxx xxxx issued from Unique Identification Authority of India; Driving Licence

No. 41/5996/2016, dated on 14-11-2016 issued by ALA Aluva; Permanent Account No. DBJPP0243M, issued from Income Tax Department, Government of India; Birth Certificate Registration No. 877/89, issued from Ranni-Angadi Grama Panchayath issued on 21-10-1997 with Registration date 27-9-1989; Higher Secondary Examination (CLASS XII), Certificate No. HSE 412809 Register No. 3062150 of March 2007 issued from Board of Higher Secondary Examination, Government of Kerala; Ration Card No. 1315057905, dated 1-10-2011 issued by Taluk Supply Officer, Ranni; Electoral Identity Card No. TFV0065607 dated on 18-2-2009 issued by Electoral Registration Officer, 112 Ranni LA Constituency, is one and the same person. I have embraced Islam Religion from Christian, Knanaya Jacobite vide Discharge Certificate No. 4618 dated 8-9-2011, issued from Therbiyathul Islam Sabha, Mukhadar, Kozhikode with a new name Muhammed Tholhat. Hereafter I will be a member of Islam Religion and will be known by the name Muhammed Tholhat and will sign accordingly.

This change will come into effect in all records related to me.

Ranni,
23-10-2017.

RONEY PHILIP

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Bindu K. Thomas, Kalarickal House, Mannadisala P. O., Ranni Taluk, Pathanamthitta District, Pin-686 511, have changed the name of my minor daughter Aneetta K. Siby, holder of Birth Certificate with Registration No. 2966/2005, date of Registration 31-8-2005, issued from Thiruvalla Municipality; School Certificate with GR. No. 8414, dated 23-8-2017, issued from Lourdes Convent Primary School, Athwa Lines, Surat, Gujarat; Aadhaar No. xxxx xxxx xxxx, issued from Unique Identification Authority of India, as Aneetta Siby.

It is further notified that I have changed the name of my another minor daughter Anaya K. Siby, holder of Birth Certificate with Registration No. 1718/2012, date of Registration 30-6-2012, issued from Thiruvalla Municipality; School Certificate with GR. No. 9437, dated 23-8-2017, issued from Prem Niketan School, Athwa Lines, Surat, Gujarat; Aadhaar No. xxxx xxxx xxxx issued from Unique Identification Authority of India, as Anaya Siby.

This change will come into effect in all the records related to them.

Mannadisala,
30-10-2017.

BINDU K. THOMAS

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Annamma Cyriac, Mappilasserry Thottathil, Amichakary, Thekkekkara, Nedumudy P. O., Alappuzha Dist., Pin-688 503, holder of SSLC Book No. C. 114761 with Register No. 142826 of March 1990, B.A. Degree Certificate No. 3015, with Register No. 333048 of April 95 issued from University of Mysore also known as Anitha Aby in the Aadhar Card No. xxxx xxxx xxxx issued from Unique Identification Authority of India, in Electoral Card No. KL/10/068/183636, dated 11-10-2004 issued by the Electoral Registration Officer, Kuttanad Assembly Constituency, in Ration Card No. 1419025175, dated 15-3-2017 issued from Taluk Supply Office, Kuttanadu, mentioned in the Birth Certificates of my daughters Tia Aby (Registration No. 120/2000 date of Registration 7-3-2000) Anna Aby (Registration No. 506/2002, date of Registration 25-9-2002), Leesa Aby (Registration No. 505/2002, date of Registration 25-9-2002) issued from Kizhakkambalam Grama Panchayat and also Anitha Cyriac in the Marriage Certificate with Register No. 24/1999 issued on 24-10-2016 from St. Mary's Forane Church, Champakulam is one and the same person. Hereafter I will be known by the name Anitha Aby only and will sign accordingly. This change will come into effect in all records related to me.

Champakulam,
10-10-2017.

ANNAMMA CYRIAC

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Indiramma P.M, Edathittayil House, Kaitha North, Chettikulangara P. O., Kannamangalam Village, Mavelikkara, Alappuzha District, Pin-690 106, holder of SSLC Book No. A408305 with Register No. 7520 of March 1971, Aadhaar Card with No. xxxx xxxx xxxx issued on 22-5-2012 from Unique Identification Authority of India, Election Identity Card No. ALS0794800 dated 20-9-2015 issued by the Electoral Registration Officer Kayamkulam L A Constituency and also known as Indira Devi in the Pension Book of my husband Narayanan Shankaran Nair (Regimental No. 1346552) with P P O No. S/C/20133/83 issued by the Record Officer, Madras Engineer Group, Bangalore is one and the same person. Hereafter I will be known by the name Indiramma P. M. only.

This change will come into effect in all records related to me.

Chettikulangara,
3-10-2017.

INDIRAMMA P. M.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Joy P.M, Poovakunnel House, Kuzhimattom P. O., Kottayam-686 533, holder of Extract of School Admission Register with Admission No. 3265, date of Admission 18-5-1978, issued from Govt. UPS, Malam, Driving Licence No. 5/6013/2002, dated 15-4-2017, issued by ALA, Kottayam, also known as P.M Joy in the Birth Certificate with Registration No. 580(II)/1988, date of Registration 25-3-1988, issued by Registrar of Birth & Death, Kottayam Municipality of my daughter Sijo Varghese, and as Chacko Varghese in the Aadhaar Card No. xxxx xxxx xxxx, issued by Unique Identification Authority of India, in the PAN Card No. AUWPV0303K, issued from Income Tax Department, Govt. of India, Passport No. P4099916, issued on 4-10-2016, by Regional Passport Officer, Cochin, Election Identity Card (Duplicate) No. WYU0336370, dated 1-2-2013, issued by Electoral Registration Officer, Kottayam LA Constituency, Ration Card No. 1523039294 (Sl. No. 4), dated 15-3-2017, issued by Taluk Supply Officer, Kottayam, in the SSLC No. C 646568, Register No. 364395 of March 2003 and in the Passport No. L 3745923 issued on 24-7-2013, issued by Regional Passport Officer, Cochin of my daughter Sijo Varghese, in the SSLC No. F 578923, Register No. 437878 of March 2006 of my daughter Siji Varughese, in the Passport No. L 4878116, issued on 25-9-2013 by Regional Passport Officer Cochin of my wife Accamma Chacko and as Varghese Mani in the Marriage Certificate No. S1 12, dated 6-6-2013, issued from St. Peter's Mar Thoma Church, Muttambalam, Kottayam and also known as Joy alias Chacko Varghese in the Birth Certificate with Registration No. 635/1990, date of Registration 26-4-1990, issued by Registrar of Births & Deaths and Secretary, Vijayapuram Grama Panchayat of my daughter Siji Varughese is one and the same person. Hereafter I will be known by the name P. M. Joy only and will sign accordingly.

This change will come into effect in all records related to me.

Kuzhimattom,
26-9-2017.

Joy P. M

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sreejith K.S, Sreyas, Athirampuzha P. O., Kottayam-686 562, holder of SSLC No. L 146241, Register No. 237520 of March 2011, Higher Secondary Examination Certificates with No. HSE 2/2014/132601, Register No. 1512623 of March 2014 and with No. HSE 2/2013/447039, Register No. 9119152 of June 2013 (SAY) issued from Board of Higher Secondary Examinations, Thiruvananthapuram Course Certificate with No. 894, dated 24-8-2015, issued from St. Mary's Private ITI Manarcad, Driving Licence with No. 5/371/2013, dated 17-1-2013, issued by LA, Kottayam, Aadhaar Card No. xxxx xxxx xxxx, issued by Unique Identification Authority of India and also known as K.S. Sreejith in the Birth Certificate with Registration No. XII/14983/94, dated 15-11-94, issued from Corporation of Calicut is one and the same person. I have embraced Christianity from Hindu, Nair Community as per the Baptism Certificate with Register No. 69, dated 9-4-2017, issued from St. Thomas Aquinas Church, Kohinoor, Thenhipalam with a new name Justin Paul (Justin). Hereafter I will be a member of Christian Religion and have changed my name as Justin. S and will sign accordingly.

This change will come into effect in all records related to me.

Athirampuzha,
19-10-2017.

SREEJITH K.S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Annamma P. J, Kanarikavunkal House, Kurumpanadom P. O., Madappally, Changanacherry, Kottayam (Dt.), Pin-686 536, holder of SSLC Book No. 588374, Register No. 62328 of March 1968 and as P.J. Annamma in the Birth Certificate with Registration No. 156, date of Registration 6-3-1975, issued by Registrar of Births & Deaths, Kidangoor Panchayat and as Kanarikavunkal Annamma Joseph in the Aadhaar Card No. xxxx xxxx xxxx, issued by Unique Identification Authority of India, Overseas Citizen of India Card No. A513322, issued by the Consulate General of India, Chicago, USA and as Annamma Joseph in the PAN Card No. AWHPJ6960H, issued from Income Tax Department, Govt. of India and also known as Chinnamma alias Annamma John Perumanoor in the Marriage Certificate Sl. No. 23/1977, dated 23-2-1982, issued by St. Mary's Metropolitan Church, Changanacherry is one and the same person. Hereafter I will be known by the name Annamma Joseph consequent on my marriage.

This change will come into effect in all records related to me.

Kurumpanadom,
20-11-2017.

ANNAMMA P. J

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Pailo K. P, Kochupoovathummoottil, Kanjirappally P. O., Kanjirappally Taluk, Kottayam District, Pin-686 507, holder of Standard X-Equivalency Certificate No. EE 53337 with Register No. 413666 of August 2011, issued from General Education Department, Government of Kerala, also known as Pailo. K. P @ Raju Paul in the Birth Certificate with Registration No. 565/2016, date of Registration 4-8-2016, issued from Kanjirappally Grama Panchayat, known as Raju Paul in the Permanent Account No. BUJPP9554J, issued from Income Tax Department, Government of India; Electoral Identity Card No. FPV 1418862, dated 24-6-2016, issued by the Electoral Registration Officer Kanjirappally Assembly Constituency; Aadhaar No. xxxx xxxx xxxx, issued from Unique Identification Authority of India; Ration Card No. 1526010006 (Sl. No. 5), dated 15-3-2017, issued by the Taluk Supply Officer, Kanjirappally; Passport No. H6112336, dated 2-2-2010, issued from Regional Passport Office, Cochin of my son Don Kochupoovathummoottil Paul; S. S. L. C. No. D 313037 with Register No. 353872 of March 2003, of my son Don. K. Paul; Driving Licence No. 34/1158/2007, dated 18-5-2007, issued by the Asst. LA, Kanjirappally, of my son Don. K. Paul; Electoral Identity Card No. FPV1580430, dated 16-4-2007, issued by the Electoral Registration Officer Kanjirappally LA Constituency, of my son Don. K. Paul; Permanent Account No. BZYPP5979B, issued from Income Tax Department, Government of India, of my son Don. K. Paul; Birth Certificate with Registration No. 185/92 date of Registration 24-3-1992, issued from Parathodu Grama Panchayat, of my daughter Treesa Mary Paul; S. S. L. C. No. J-011696 with Register No. 223935 of March 2009, of my daughter Treesa Mary Paul; Electoral Identity Card No. UAH0170449, dated 24-6-2015, issued by the Electoral Registration Officer Kanjirappally Assembly Constituency, of my daughter Treesa Mary Paul; Driving Licence No. 34/3043/2010, dated 16-12-2016, issued by the Asst. LA Kanjirappally, of my daughter Treesa Mary Paul; Birth Certificate with Registration No. 128/94, date of Registration 11-3-1994, issued from Parathodu Grama Panchayat, of my daughter Mariya Mary Paul; Aadhaar No. xxxx xxxx xxxx, issued from Unique Identification Authority of India, of my daughter Mariya Mary Paul; Secondary School Examination (Session: 2009-11) Certificate of Continuous and Comprehensive Evaluation S. No. SSE/2011/0113098 with Roll No. 4148603, dated 31-5-2011, issued from Central Board of Secondary Education, Delhi, of my daughter Maria Mary Paul, and known as Raju in the Birth Certificate with Registration No. 299/1988, date of Registration 23-7-1988, issued from Parathodu Grama Panchayat, of my son Don. K. Paul, is one and the same person. Hereafter I will be known by the name Raju Paul only and will sign accordingly.

This change will come into effect in all records related to me.

Kanjirappally,
27-10-2017.

PAILO K. P

NOTIFICATION

I, Jayasree V, Padavil House, Vaikom P. O., Vaikom, Kottayam-686 141, do hereby notify for the information of all authorities concerned and the public that I have changed the name of minor son Abhijith Krishnan, holder of Birth Certificate with Registration No. 104/2002, date of Registration 22-11-2002, issued from Thalayolaparambu Grama Panchayat, Extract of School Admission Register with Admission No. 14617, date of Admission 1-2-2017, issued from SMSNHS, Vaikom, Aadhaar Card No. xxxx xxxx xxxx issued by Unique Identification Authority of India as Adeep Krishna.

This change will come into effect in all records related to him.

Vaikom,
19-10-2017.

JAYASREE V

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Lisiamma Thomas, Kochupoovathummoottil, Kanjirappally P. O., Kanjirappally Taluk, Kottayam District, Pin-686 507, holder of S. S. L. C. Book No. C 195654 with Register No. 281415 of March 1981, also known as Lissy Paul in the Aadhaar No. xxxx xxxx xxxx, issued from Unique Identification Authority of India; Ration Card No. 1526010006 (Sl. No. 1), dated 15-3-2017, issued by the Taluk Supply Officer, Kanjirappally; S. S. L. C. No. J-011696 with Register No. 223935 of March 2009, of my daughter Treesa Mary Paul, known as Lizy Paul in the Marriage Certificate dated 25-11-2013, issued from St. Dominic's Cathedral, Kanjirappally; Secondary School Examination (Session: 2009-11) Certificate of Continuous and Comprehensive Evaluation S. No. SSE/2011/0113098 with Roll No. 4148603, dated 31-5-2011, issued from Central Board of Secondary Education, Delhi, of my daughter Mariya Mary Paul; Birth Certificate with Registration No. 185/92 date of Registration 24-3-1992, issued from Parathode Grama Panchayat, of my daughter Treesa Mary Paul; Birth Certificate with Registration No. 128/94 date of Registration 11-3-1994, issued from Parathode Grama Panchayat, of my daughter Mariya Mary Paul, known as Lissy in the S. S. L. C. No. D 313037 with Register No. 353872 of March 2003, of my son Don K Paul; Passport No. H6112336, dated 2-2-2010, issued from Regional Passport Office, Cochin, of my son Don Kochupoovathummoottil Paul, known as Lizzy in the the Birth Certificate with Registration No. 299/1988, date of Registration 23-7-1988, issued from Parathodu Grama Panchayat, of my son Don. K. Paul, and known as Lisiamma Thomas @ Lissy Paul in the Birth Certificate with Registration No. 405/2016, date of

Registration 30-7-2016, issued from Parathodu Grama Panchayat, is one and the same person. Hereafter I will be known by the name Lissy Paul only consequent on my marriage.

This change will come into effect in all records related to me.

Kanjirappally,
27-10-2017.

LISIAMMA THOMAS

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Mayamol. O. S, Vettikkappallivayalil, Mannarkkayam P. O., Chirakkadavu, Kanjirappally Taluk, Kottayam District, Pin-686 506, have changed the name of my minor daughter Sana Sunny, holder of Birth Certificate with Registration No. 18/03, date of Registration 13-1-2003, issued from Chirakkadavu Grama Panchayat; School Certificate with Admission No. 19797, date of Admission 13-6-2014, issued from St. Dominic's H. S. S, Kanjirappally; Aadhaar No. xxxx xxxx xxxx, issued from Unique Identification Authority of India, as Gouri Priya. M.

This change will come into effect in all the records related to her.

Mannarkkayam,
31-10-2017.

MAYAMOL. O. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Lucy K.U, Ottaplackal House, Kuthumkal P. O., Auttupara, Udumbanchola Taluk, Idukki-685 566, holder of Extract of School Admission Register with Admission No. 96, date of Admission 4-6-1963, issued from St. Xavier's Higher Secondary School, Chemmannar and as Rosamma in the Election Identity Card No. KL/14/085/180389 dated 28-11-1998, issued by Electoral Registration Officer, Udumbanchola Constituency and Rosamma Scaria in the Aadhaar Card No. xxxx xxxx xxxx issued by Unique Identification Authority of India and also known as Rosamma Soosi in the Ration Card No. 1630077699 (Sl. No. 1) dated 15-3-2017, issued by Taluk Supply Officer, Udumbanchola is one and the same person. I have embraced Hinduism from Christian, Cheramar Community as per Suddhi Certificate No. 27602/017, dated 3-10-2017, issued from Aryasamaj, Trivandrum with the new name Nandhini. Hereafter I will be a member of Hindu Cheramar Community and have changed my name as Nandhini. O and will sign accordingly.

This change will come into effect in all records related to me.

Kuthumkal,
23-10-2017.

LUCY K. U

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Yovel Scaria, Ottaplackal House, Kuthumkal P. O., Udumbanchola, Idukki-685 566, holder of SSLC No. H 339583, Register No. 405417 of March 2008, Higher Secondary Examination Certificate with No. HSE 123650, Register No. 6128203 of March 2010 issued from Board of Higher Secondary Examination, Government of Kerala, Aadhaarcad No. xxxx xxxx xxxx issued by Unique Identification Authority of India, Election Identity Card No. YTW0066944 dated 30-7-2009, issued by Electoral Registration Officer, Udumbanchola in the Birth Certificate and Aadhaarcad of my daughter Priyamol Yovel (Registration No. 1283/2011, date of Registration 18-7-2011 issued from Adimaly Grama Panchayat, Aadhaarcad No. xxxx xxxx xxxx issued by Unique Identification Authority of India) and also known as Yovel in the Rationcard No. 1630077699 (Sl. No. 2) dated 15-3-2017, issued by Taluk Supply Officer, Udumbanchola is one and the same person. I have embraced Hinduism from Christian, Sambavar Community vide Suddhi Certificate No. 27578/017, dated 22-9-17, issued from Aryasamaj, Trivandrum with a new name Vivek O.N. Hereafter I will be a member of Hindu Sambavar Community and will be known by the name Vivek O.N and will sign accordingly.

It is further notified that my minor daughter Priyamol Yovel, holder of Birth Certificate with Registration No. 1283/2011, date of Registration 18-7-2011 issued from Adimaly Grama Panchayat, Aadhaarcad No. xxxx xxxx xxxx issued by Unique Identification Authority of India and also known as Priyamol in the Rationcard No. 1630077699 (Sl. No. 4) dated 15-3-2017, issued by Taluk Supply Officer, Udumbanchola is one and the same person. She has embraced Hinduism from Christian, Sambavar Community as per the above Suddhi Certificate with a new name Sivapriya. Hereafter she will be member of Hindu Sambavar Community and will be known by the name Sivapriya.V.

This change will come into effect in all records related to us.

Kuthumkal,
23-10-2017.

YOVEL SCARIA

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Bindu Palas, Kuzhikkat House, Balanpillai City, Ramakkalmedu P. O., Karunapuram, Idukki-685 552, holder of SSLC No. C 371987, Register No. 649067 of March 2002, in the Marriage Certificate No. 109, dated 8-5-2003, issued by Secretary, Kerala Hindu Cheramar Sangham, Idinjimala, Idukki and as Bindu in the Aadhaar Card No. xxxx xxxx xxxx, issued by Unique Identification Authority of India and also known as Bindhu in the Rationcard No. 1630114903 (Sl. No. 2), dated 24-6-2011, issued by Taluk Supply Office, Udumbanchola, Election Identity Card No. GLD2026672, dated 22-8-2011, issued by Electoral

Registration Officer, 89 Udumbanchola Constituency is one and the same person. I have embraced Hinduism from Christian, Cheramar Community as per Suddhi Certificate No. 27601/017, dated 28-9-2017, issued from Aryasamaj, Trivandrum with the name Bindu. Hereafter I will be a member of Hindu, Cheramar Community and will be known by the name Bindu Rajesh consequent on my marriage.

This change will come into effect in all records related to me.

Ramakkalmedu.

BINDU PALAS

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Mariamma Thomas, Pallathuvalayil House, Puttady P. O., Puttady, Idukki-685 551, holder of SSLC Book No. J 111872 Register No. 247917 of May 2009, Higher Secondary Certificate No. HSE 727151, Register No. 7122451 of March 2011, issued from Board of Higher Secondary Examination, Govt. of Kerala, Aadhaar Card No. xxxx xxxx xxxx, issued by Unique Identification Authority of India in the Birth Certificate with Registration No. 135/93, date of Registration 12-8-1993, issued from Vandanmettu Grama Panchayath and as Mariamma Thomas (Dhanya) in the Birth Certificate with Register No. 386/2013 date of Registration 22-6-2013 issued from Kumily Grama Panchayath of my daughter Alfiya Ajeesh and known as Dhanya in the Rationcard No. 1630073556 (Sl. No. 6), dated 24-12-2008, issued by Taluk Supply Officer, Udumbanchola is one and the same person. Hereafter I have changed my name as Dhanya Thomas and will sign accordingly.

This change will come into effect in all records related to me.

Puttady,
1-11-2017.

MARIAMMA THOMAS

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Samgeetha Gopinath, Venattukunnel House, Karimkunnam P. O., Idukki Dt., Pin-685 586, have changed the name of my minor son Abhinav Ajimon, holder of Birth Certificate with Registration No. 702/2009, date of Registration 24-2-2009, issued by the Registrar of Births and Deaths, Thodupuzha Municipality, Extract of School Admission Register with Admission No. 6341, date of Admission 1-6-2015, issued from the Little Flower U.P. School, Nediakad, Aadhaar Card No. xxxx xxxx xxxx, issued by the Unique Identification Authority of India as Abhinav. S.

This change will come into effect in all records related to him.

Karimkunnam,
27-10-2017.

SAMGEETHA GOPINATH

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Pathumma P.M, Paliyath House, Edavetty P. O., Thodupuzha Taluk, Idukki District, Pin-685 585, holder of SSLC Book No. E 482390 with Register No. 215143 of March 1995, Marriage Certificate with Registration No. 145/2017, date of Registration 6-6-2017, issued by the Local Registrar of Marriage, Muvattupuzha Municipality and as Fathima in the Election Identity Card No. FBR 1916162, dated 21-1-2002 issued by the Electoral Registration Officer, Thodupuzha LA Constituency, and in the Extract of School Admission Register of my son Ashiqe Saleem with Admission No. 2476, date of Admission 11-4-2011 issued by the Principal Jai Rani Public School, Thodupuzha in the Birth Certificate with Registration No. 176/2005, date of Registration 20-1-2005 issued by the Registrar of Birth and Death, Thodupuzha Municipality of my son Ashiqe Saleem, and as Fathima Salim in the Ration Card No. 1628086014 (Sl. No. 2) dated 8-8-2011 issued by the Taluk Supply Officer, Thodupuzha, Aadhaar Card No.xxxx xxxx xxxx issued from Unique Identification Authority of India, and in the Secondary School Examination Certificate of my daughter Ashitha Salim with Roll No. 4312501 of March 2017 issued from Central Board of Secondary Education, Delhi and as Fathima Saleem in the Birth Certificate of my son Aman Salim with Registration No. 2462/2015, date of Registration 27-6-2015 issued by the Registrar of Birth and Death, Thodupuzha Municipality and as Fathima P.M in the Birth Certificate of my daughter Ashitha Salim with Registration No. 1871/2000, date of Registration 16-10-2000 issued by the Registrar of Birth and Death, Muvattupuzha Municipality, is one and the same person. Hereafter I will be known by the name Fathima Salim consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Edavetty,
12-10-2017.

PATHUMMA P.M

NOTIFICATION

I, Ajaikumar. S, Tachuparambil House, Vannappuram P. O., Ambalapady, Thodupuzha Taluk, Idukki District, Pin-685 607, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Pulaya, SC in my T.H.S.L.C. Book No. C 1419 with Register No. 4328 of March 2008 is corrected as Hindu, Ezhava vide Certificate No. K.Dis.7027/17/F1(2), dated 5-7-2017, issued by the Tahsildar, Thodupuzha Taluk.

This correction will come into effect in all records related to me.

Vannappuram,
23-10-2017.

AJAIKUMAR. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Kesavani Preethi, Puja BTS Road, Edapally, Ernakulam District, Pin-682 024, holder of Tenth Standard Pass Certificate from Forest Hills High School, New-York City dated 3-6-1979, also known as Kesavan Preethi in the Pre-Degree Certificate with Register No. 1282 of March/April 1981 issued from University of Kerala, B.A. Degree Certificate Reg. No. 61592/A'84 issued from University of Kerala, Certificate of Enrolment dated 20-12-1987 issued from Bar Council of Kerala, known as Preethi Kesavan in the Driving Licence No. 7/2940/1982 dated 1-10-2013 issued from Asst. LA Ernakulam, known as Preethi in the Marriage Certificate No. 887 dated 13-3-2015 issued from Ernakulam, Kinattunkara Samoothamadam Kochi, in the Election Identity Card No. BXD1361385 dated 21-4-2001 issued by Electoral Registration Officer, Ernakulam LA Constituency, known as Preethi Ramakrishnan in the Permanent Account No. ACYPR3099N issued from Commissioner of Income Tax Cochin and in the Aadhaar Card No. xxxx xxxx xxxx issued from Unique Identification Authority of India is one and the same person. Hereafter I will be known by the name Preethi Ramakrishnan only consequent on my marriage.

This change will come into effect in all records related to me.

Ernakulam,
19-10-2017.

KESAVANI PREETHI

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Lucy Joseph, Silver Estate, Anjumana Road, Mamangalam, Palarivattom P. O., Ernakulam District, Pin-682 025, holder of SSLC Book No. A 107856 with Register No. 133370 of March 1970, Aadhaar Card No. xxxx xxxx xxxx issued from Unique Identification Authority of India, Driving Licence No. 41-3212/1988 dated 30-3-2015 issued by Asst. LA Ernakulam, and Passport No. H2207918 date of issue 27-1-2009 issued by Regional Passport Officer Cochin, also known as Dr. Lucy Tony in the LIC Policy with Policy No. 773757645 dated 21-4-2001 issued from Life Insurance Corporation of India is one and the same person. Hereafter I will be known by the name as Lucy Joseph only.

This change will come into effect in all records related to me.

Ernakulam,
19-10-2017.

LUCY JOSEPH

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Reji M Joy, Madathinkalparambil House, Anthikkadu, Muppathadam P. O., Ernakulam District, Pin-683 110, holder of SSLC Book No. E 362544 with Register No. 238798 of March 1992, Aadhaar Card No. xxxx xxxx xxxx issued from Unique Identification Authority of India, Driving Licence No. 6/1954/2004 dated 28-7-2017 issued by Asst. LA Aluva, also known as Madathinkaparambil Joy Reji in the Passport No. G8585576 date of issue 23-5-2008 issued by Regional Passport Officer Cochin, known as Reji in the Election Identity Card No. ZFN 0788430 dated 17-1-2016 issued by Electoral Registration Officer Kalamassery Assembly Constituency, known as Reji Joy in Birth Certificate with Registration No. 1730/2002 date of Registration 24-10-2002 issued by Special Grade Secretary & Registrar of Births & Deaths, Adimali Grama Panchayat of my minor son Aashin John M, known as Reji S.Joy in the Ration Card No. 1629044933 dated 24-12-2008 issued by Taluk Supply Officer, Devikulam is one and the same person. Hereafter I have changed my name as John M Joy only.

This change will come into effect in all records related to me.

Aluva,
13-10-2017.

REJI M JOY

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Raji P.B., Kakkattil House, Erumathala P. O., Pengattussery, Aluva, Ernakulam District, Pin-683 112, holder of S.S.L.C. No. K 372084 with Register No. 31632 of March 1998, Higher Secondary Examination Certificate No. HSE 106125 with Register Number 2526052, of March 2007 issued from the Board of Higher Secondary Examination, Kerala, Marriage Certificate No. 8/09 dated 9-1-2009 issued by Marriage Officer, Ernakulam, also known as Shahana in the Election Identity Card No. UZO0257659 dated 9-1-2012 issued by the Electoral Registration Officer, Aluva LA Constituency, in the Aadhaar Card No. xxxx xxxx xxxx issued from Unique Identification Authority of India, in the PAN Card with Permanent Account No. IXEPS6579B issued from Income Tax Department, Government of India, in the Ration Card No. 1736005993 dated 15-3-2017 issued by Taluk Supply Officer, Aluva is one and the same person. I have embraced Islam Religion from Hindu-Ezhava Community vide Discharge Certificate No. 176/09 dated 15-3-2009 issued from The Maunathul Islam Association, Ponnani, Kerala with the name Shahana. Hereafter I will be a member of Islam Religion and have changed my name as Shahana Shajeer consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Aluva,
27-9-2017.

RAJI P.B.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sanku.P.N., Vadakkumpurathu House, Pandappilly P. O., Muvattupuzha, Ernakulam District, Pin-686 672, holder of Extract from the School Admission Register with Admission No. 4162 date of Admission 20-5-1966 issued from St. Johns Syrian High School Vadakara, Koothattukulam, Driving Licence No. 17/3006/1993 dated 28-3-2017 issued by Asst.LA Muvattupuzha, also known as Gopi.P.N in the Ration Card No.1740028973 dated 15-3-2017 issued by Taluk Supply Officer, Muvattupuzha, known as Gopi in the Election Identity Card No. KL/12/080/330391 dated 25-8-1997 issued by the Electoral Registration Officer Muvattupuzha Constituency, in the PAN Card No. AXPPG8650E issued from Income Tax Department Govt.of India is one and the same person. Hereafter I will be known by the name P.N.Gopi.

This change will come into effect in all records related to me.

Muvattupuzha,
17-10-2017.

SANKU.P.N

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Satheesh Kumar M, Lakshmi Vilasam House, Rayonpuram R. O., Perumbavoor, Kunnathunad Taluk, Ernakulam District, Pin-683 542, holder of S.S.L.C. No. G 328015 with Register No. 306471 of March 2007; Higher Secondary Examination (Class XII) Certificate No. HSEA 255774 with Register No. 5168635 of June 2009 and Certificate No. HSE A513552 with Register No. 5168635 of March 2009 issued from Board of Higher Secondary Examination, Government of Kerala; Driving License No. 40/555/2012, dated 10-2-2015, issued by the Asst. LA, Perumbavoor, also known as Satheeshkumar M in the Aadhar No. xxxx xxxx xxxx, issued from Unique Identification Authority of India, and known as Satheeshkumar in the Ration Card No. 1738023893 (Sl. No. 2), dated 15-3-2017, issued by the Taluk Supply Officer, Kunnathunad, is one and the same person. I have embraced Islam Religion from Hindu, Vaniyar Community as per Discharge Certificate No. 5765, dated 11-6-2015 issued from Therbiyathul Islam Sabha, Mukhadar, Kozhikode with a new name Salahudheen.V. Hereafter I will be a member of Islam Religion and have changed my name as Salahudheen and will sign accordingly.

This change will come in to effect in all records related to me.

Rayonpuram,
13-9-2017.

SATHEESH KUMAR M

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Mathai Valsan, Manapurath House, Silent Nagar, Pattikkad P.O., Thrissur Taluk, Thrissur District, Pin-680 652, (Name changed Vide Kerala Gazette Notification, Vol. VI, 12th September 2017, Gazette No. 36, Page Number 1264, holder of S.S.L.C. No. D 036766 with Register No. 153074 of March 1982), also known as Valsan M M in the Indian Certificate of Secondary Education Pass Certificate No. TZ 70035900 with Index Number T/1552/024 issued by the Chairman, Council for the Indian School Certificate Examinations, New Delhi, of my son Prince Mathew, in the Migration Certificate No. MC 1799698 dated 2-6-2011 issued by the Additional Secretary and Officiating Chief Executive & Secretary, Council for the Indian School Certificate Examinations, New Delhi, of my son Prince Mathew and as M.M.Valsan in the Migration Certificate No. MC 310246 dated 3-6-2013 issued by the Additional Secretary and Officiating Chief Executive & Secretary, Council for the Indian School Certificate Examinations, New Delhi, of my son Prince Mathew, is one and the same person. Hereafter I will be known by the name Mathai Valsan only.

This change will come into effect in all records related to me.

Pattikkad,
7-10-2017.

MATHAI VALSAN

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Chandran.K.K, Kuriakkot House, Pamboor, Kuttur P. O., Thrissur Taluk, Thrissur District, Pin-680 013, holder of Extract of School Admission Register with Admission No. 5319 date of Admission 18-5-1976 issued by the Headmaster, C.M.G.H.S.S.Kuttur, also known as K K Chandran in the Aadhaar Card No. xxxx xxxx xxxx issued by the Unique Identification Authority of India, as Chandran in the Birth Certificate with Registration No. 223 date of Registration 21-1-1992 issued by the Registrar of Birth and Death, Trichur Municipality, of my son Sarath Chandran, in the Election Identity Card No. LJJ 1825082 issued on 18-8-2007 by the Electoral Registration Officer, Thrissur LA Constituency, in the Ration Card No. 1841152189 (at Serial No. 4) issued on 15-3-2017 by the Taluk Supply Officer, Thrissur, is one and the same person. Hereafter I have changed my name as K.K.Chandrasekharan and will sign accordingly.

This change will come into effect in all records related to me.

Pamboor,
10-10-2017.

CHANDRAN.K.K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Amjath. T.S, Thoppil House, Puthur P.O., Thrissur Taluk, Thrissur District, Pin-680 014, holder of S.S.L.C. C No. 217833 with Register No. 550239 of March 2002, in the Higher Secondary Examination Certificate No. HSE 0128808 with Register No. 1164896 of March 2004 dated 18-5-2004 issued by the Secretary, Joint Director (Examinations), Department of Higher Secondary Education, Government of Kerala, in the Bachelor of Commerce Certificate No. 226861 with Register No. GTAEBP0154 of September 2008 dated 10-3-2010 issued by the Vice Chancellor, University of Calicut, in the Master of Business Administration (Finance) Certificate No. A046918 with Register No. 10NFM5560 of May 2013 dated 25th March 2014 issued by the Vice-Chancellor, Bharathiar University, Coimbatore, in the PAN Card No. BDYPA5493B issued by the Income Tax Department, Government of India, in the Aadhaar Card No. xxxx xxxx xxxx issued by the Unique Identification Authority of India, in the Driving Licence No. TR/5739/2006 issued on 28-7-2006 by the R T O, Thrissur and also known as Amjath in the Election Identity Card No. LCY1962588 issued on 22-10-2015 by the Electoral Registration Officer, 66 Ollur LA Constituency, in the Ration Card No. 1841059191 (at Serial No. 2) issued on 15-3-2017 by the Taluk Supply Officer, Thrissur, is one and the same person. Hereafter I have changed my name as Anantha Sagar T S and will sign accordingly.

This change will come into effect in all records related to me.

Puthur,
12-10-2017.

AMJATH. T.S

NOTIFICATION

It is hereby notified for the information of all concerned authorities public and the that I, Rosa. U.M, Madathiparambil House, Ramavarmapuram P. O., Thrissur Taluk, Thrissur District, Pin-680 631, holder of S.S.L.C. Book No. H 303851 with Register No. 520747 of March 1995 and also known as Sheena Shelton in the Aadhaar Card No. xxxx xxxx xxxx issued by the Unique Identification Authority of India, in the Election Identity Card No. LJJ1801133 issued on 19-8-2006 by the Electoral Registration Officer, Thrissur LA Constituency, in the Ration Card No. 1841207514 (at Serial No. 1) issued on 15-3-2017 by the Taluk Supply Officer, Thrissur, is one and the same person. Hereafter I have changed my name as Sheena U M and will sign accordingly.

This change will come into effect in all records related to me.

Thrissur,
19-10-2017.

ROSA.U.M

NOTIFICATION

I, Cleliya Jose, Kunjeliparambil House, Kallur P. O., Mukundapuram Taluk, Thrissur District, Pin-680 317, do hereby notify for the information of all concerned authorities and the public that my Community which is wrongly entered in the S.S.L.C. No. L 247599 with Register No. 317753 of March 2011, as Christian-Roman Catholic is corrected as Christian-Latin Catholic vide Community Certificate No. C3-13877/2017/KDis(2) dated 25-10-2017 issued by the Tahsildar, Mukundapuram.

This correction will come into effect in all records related to me.

Kallur,
2-5-2017.

CLELIYA JOSE

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sukesh Bensigar Brushnev, Panangattu House, Puthenchira, Kombathukadavu P. O., Mukundapuram Taluk, Thrissur District, Pin-680 682, holder of S.S.L.C. C No. 090479 with Register No. 251124 of March 2003, in the Higher Secondary Examination Certificate No. HSE 0337535 with Register No. 1671029 of March 2005 dated 13-5-2005 issued by the Joint Director (Examinations), Board of Higher Secondary Education, Government of Kerala, in the Bachelor of Commerce Certificate No. 208332 with Register No. CCAFBP0262 of September 2008 dated 26-11-2009 issued by the Vice Chancellor, University of Calicut, in the Aadhaar Card No. xxxx xxxx xxxx issued by the Unique Identification Authority of India, in the Ration Card No. 1843029251 (at Serial No. 3) issued on 15-3-2017 by the Taluk Supply Officer, Mukundapuram, also known as Sukesh Benzigar Breshenev in the Birth Certificate with Registration No. 1354/87 date of Registration 21-12-1987 issued by the Registrar of Birth & Death & Executive Officer, Ollur Panchayat, as Sukesh Bensigar Brushnave in the Driving Licence No. 47/4332/2008 dated 1-9-2008 issued by the Asst. LA, Kodungallur, as Sukesh in the Election Identity Card No. MVP1750355 issued on 22-10-2015 by the Electoral Registration Officer, 73 Kodungallur LA Constituency and as Bensigar Brushnev Sukesh in the Indian Passport No. J8555522 issued on 20-10-2011 by the Regional Passport Officer, Cochin, is one and the same person. Hereafter I have changed my name as Sukesh P G and will sign accordingly.

This change will come into effect in all records related to me.

Puthenchira,
12-10-2017.

SUKESH BENSIGAR BRUSHNEV

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Resmimol. R, Theruvil House, Elthuruth, Kodungallur P. O., Kodungallur Taluk, Thrissur District, Pin-680 664, holder of S.S.L.C. Book No. D 099074 with Register No. 315176 of March 1991, in the Aadhaar Card No. xxxx xxxx xxxx issued by the Unique Identification Authority of India, in the Pre-Degree Examination Mark List Book No. 55 Sl. No. 5477 with Register No. 33405 issued by the Controller of Examinations, University of Kerala, in the Bachelor of Science Certificate No.119288 with Register No. 156859 dated 7-2-1997 issued by the Vice-Chancellor, University of Kerala, in the Bachelor of Education Certificate No.179986 with Register No. 2551 issued by the Vice Chancellor, University of Kerala, in the Master of Arts Certificate No. 210398 with Register No. 19647 dated 26-7-2000 issued by the Vice-Chancellor, University of Kerala, in the Marriage Certificate with Registered as No.65/2008 issued by the Secretary & Registrar of Marriage, Mararikulam North Grama Panchayat, in the Birth Certificate of my minor daughter Nandini Haran with Registration No. 400/2009 date of Registration 17-2-2009 issued by the Registrar of Births & Deaths, Cherthala Municipality, in the Birth Certificate of my minor son Hariragh Haran with Registration No. 2750/2011 date of Registration 16-12-2011 issued by the Health Inspector (Grade 1), Registrar of Birth & Death, Cherthala Municipality, also known as Rasmimol in the Election Identity Card No. KL/15/099/258760 issued on 5-5-1998 by the Electoral Registration Officer, For Mararikkulam Constituency, in the Ration Card No.1417067176 (at Serial No. 4) issued on 15-3-2017 by the Taluk Supply Officer, Cherthala, as Resmimol Rajamma in the PAN Card No. CWHPR1363N issued by the Income Tax Department, Government of India, in the Indian Passport No. H6663724 issued on 3-8-2009 by the Assistant Consular Officer, Consulate General of India, Dubai (U.A.E), of my husband Hariharan Theruvil Raghavan, in the Indian Passport No. L8662652 issued on 20-4-2014 by the Assistant Consular Officer, Consulate General of India, Dubai (U.A.E), of my minor daughter Haran Nandini, as Rajamma Resmimol in the Indian Passport No. G 8289281 issued on 7-4-2008 by the Regional Passport Officer, Cochin, as Resmimol Hariharan in the Indian Passport No. R2411539 issued on 8-2-2017 by the Assistant Consular Officer, Consulate General of India, Dubai (U.A.E) of my minor son Hariragh Haran, is one and the same person. Hereafter I have changed my name as Resmi Hariharan consequent on my marriage.

This change will come into effect in all records related to me.

Kodungallur,
7-10-2017.

RESMIMOL. R

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Aneepha.K.A, Kottayath House, Kottapuram P. O., Kodungallur Taluk, Thrissur District, Pin-680 667, holder of S.S.L.C. Book No. E 166297 with Register No. 283664 of March 1992 and with Register No. 280797 of March 1993, in the Birth Certificate with Registration No. 30/1978 date of Registration 28-1-1978 issued by the Secretary & Registrar of Births & Deaths, Eriyad Grama Panchayat, also known as Aneepha in the Election Identity Card No. ZLK0577411 issued on 22-10-2015 by the Electoral Registration Officer, 73 Kodungallur LA Constituency and as Haneepha in the Ration Card No. 1845008087 (at Serial No. 2) issued on 15-3-2017 by the Taluk Supply Officer, Kodungallur is one and the same person. Hereafter I have changed my name as Muhammad Haneef K A.

This change will come into effect in all records related to me.

Kottapuram,
7-10-2017.

ANEEPHA.K.A

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Surayya.V, Radhakrishna Madam, Gandhi Nagar, Manaly, Thalakkottukara P. O., Thalappilly Taluk, Thrissur District, Pin-680 501, holder of Extract of School Admission Register with Admission No. 9634 date of Admission 2-7-2003 issued by the Headmistress, Govt. High School, Mezhathur, in the Suddhi Certificate No. 8179/2017 dated 9-9-2017 issued by the Aryasamaj Secretary, Aryasamaj Mandir, Ram Mohan Road, Kozhikode, also known as Surayya in the Ration Card No. 1842126386 (at Serial No. 3) issued on 24-12-2008 by the Taluk Supply Officer, Thalappilly and as Saritha V in the Birth Certificate of my minor daughter Nithya.R.Dhanish with Registration No. 149/2013 date of Registration 15-2-2013 issued by the Registrar of Births & Deaths, Choondal Grama Panchayat, is one and the same person. I have embraced Hinduism from Islam-Mappila Community as per the Suddhi Certificate No. 8179/2017 dated 9-9-2017 issued by the Aryasamaj Secretary, Aryasamaj Mandir, Ram Mohan Road, Kozhikode with a new name Saritha.V. Hereafter I will be a member of Hindu Religion and will be known by the name Saritha.V only.

This change will come into effect in all records related to me.

Manaly,
7-10-2017.

SURAYYA.V

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Suseela. K. B, Chembath House, Thali P.O., Varavoor, Thalappilly Taluk, Thrissur-680 585, now working as Aaya cum Cook in BRC Vikasana Management Samithy, Varavoor Grama Panchayat, holder of SSLC Book No. A 165542 with Register No. 193810 of March 1988, in the Service Certificate No. A5-3871/15 dated 18-9-2017 issued by the Secretary cum Treasurer, BRC Vikasana Management Samithy, Varavoor Grama Panchayat, also known as Bindu.K.B in the Aadhaar Card No. xxxx xxxx xxxx, dated 19-12-2012 issued from UIDAI, Govt. of India, known as Bindu in the Ration Card No. 1842061974 (Sl. No. 1) dated 15-3-2017 issued by the Taluk Supply Officer, Thalappilly, in the Birth Certificate with Registration No. 409/1996, date of Registration 20-2-1996 of my son Sujith. C. M issued by the Registrar of Births and Deaths, Wadakkanchery Municipality, in the SSLC No. L 274523 with Register No. 300505 of March 2011 of my son Sujith. C. M, known as Bindhu in the Election Identity Card No ALK0490995 dated 20-9-2015 issued by the Electoral Registration Officer, 61 Chelakkara, in the Birth Certificate with Registration No. 1269/92, date of Registration 6-7-1992 of my son Vasanthakumar. C. M, issued by the Registrar of Births & Deaths, Wadakkanchery Municipality is one and the same person. Hereafter I will be known by the name Suseela. K. B. only.

This change will come into effect in all records related to me.

Thali,
13-10-2017.

SUSEELA. K. B

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Rinto.C.K, Chembakassery House, Vellarakkad P.O., Thalappilly Taluk, Thrissur District, Pin-680 584, holder of S.S.L.C. No. F 227509 with Register No. 339947 of March 2006, in the Birth Certificate with Registration No. 277/1989 date of Registration 16-10-1989 issued by the Registrar of Births & Deaths Erumapetty Grama Panchayat, in the Driving Licence No. 48/2686/2007 dated 17-8-2016 issued by the Asst. LA, Wadakkancherry, also known as Rinto in the Ration Card No. 1842019058 (at Serial No. 4) issued on 24-12-2008 by the Taluk Supply Officer, Thalappilly and as Chembakassery Kuriakose Rinto in the Indian Passport No. P0098301 issued on 21-4-2016 by the Regional Passport Officer, Cochin is one and the same person. Hereafter I have changed my name as Jeevan C K and will sign accordingly.

This change will come into effect in all records related to me.

Vellarakkad,
19-10-2017.

RINTO. C. K

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Josephine M.P, Kochakadan House, Kodakara P. O., Chalakudy Taluk, Thrissur District, Pin-680 684, holder of Extract of School Admission Register with Admission No. 1983 date of Admission 21-5-1964 issued by the Headmistress, St. Peter's U.P.S. Vadakkekara, also known as M.P. Josephine in the Pension Payment Order No. 547501300120 issued by the Pay & Accounts Officer, Central Excise & Customs, Calicut, as Josephine M P in the PAN Card No. ALHPJ8929P issued by the Income Tax Department, Government of India and as Beena Simon in the Ration Card No. 1843212699 (at Serial No. 2) issued on 14-6-2011 by the Taluk Supply Officer, Mukundapuram, is one and the same person. Hereafter I have changed my name as Beena M P.

This change will come into effect in all records related to me.

Kodakara,
19-10-2017.

JOSEPHINE M. P

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Thressia M K, Puthussery House, Koratty P. O., Kattappuram, Chalakudy Taluk, Thrissur District-680 308, holder of S.S.L.C. Book No. A 036736 with Register Number 318263 of March 1979, in the Marriage Certificate No. and Registration No. 1130/2010 date of Registration 31-12-2010 issued from Secretary (Spl. Grade) & Registrar of Marriages Koratty Grama Panchayat, also known as Lucy in the Ration Card No. 1843157523 (at Serial No. 1) issued on 24-12-2008 by the Taluk Supply Officer, Mukundapuram, in the Election Identity Card No. MZL1187665 issued on 19-6-2015 by the Electoral Registration Officer, Chalakudy LA Constituency, in the Birth Certificate with Registration No. 2613 date of Registration 1-10-1993 issued by Health Inspector & Registrar of Births & Deaths Chalakudy Municipality of my daughter Meera Jose, as Lucy Jose in the S.S.L.C. No. I-270605 with Register Number 297712 of March 2009 of my daughter Meera Jose, in the S.S.L.C. No. P 252291 with Register Number 351986 of March 2014 of my son Manu Jose, in the Indian Passport Number N 3633104 date of issue 13-10-2015 issued from Regional Passport Office Cochin of my daughter Jose Meera and as Thressia Jose in the Birth Certificate with Registration No. 2634/1998 date of Registration 23-9-1998 issued by Health Inspector & Registrar of Births & Deaths Chalakudy Municipality of my son Manu Jose is one and the same person. Hereafter I will be known by the name Lucy Jose only consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Kattappuram,
9-10-2017.

THRESSIA M. K

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Rappai. K.O, Kozhipadan House, Palayamparambu P. O., Sambaloor, Chalakudy Taluk, Thrissur District-680 741, holder of Extract of Admission Register with Admission No. 12527 date of Admission 8-6-1981 issued by the Headmaster St. Seb. H. S. Kuttikad, in the Driving Licence No. 45/23179/2001 dated 11-8-2015 issued by Asst. Licencing Authority, Chalakkudy, also known as Shaju in the Ration Card No. 1875014103 (at Serial No. 4) issued on 15-3-2017 by the Taluk Supply Officer Chalakudy, in the Election Identity Card No. KL/10/061/384462 issued on 15-12-1998 by the Electoral Registration Officer for Chalakudy Constituency, in the Election Identity Card No. KL/10/061/384463 issued on 15-12-1998 by the Electoral Registration Officer for Chalakudy Constituency of my wife Lissy, in the Permanent Account Number Card HJGPS1938P issued from Income Tax Department, Govt. of India of my son Shaiju K S, in the Election Identity Card No. ZAG0321828 issued on 13-1-2014 by the Electoral Registration Officer 72 Chalakkudy LA Constituency of my son Shaiju K S, in the Aadhaar No. xxxx xxxx xxxx issued by the Unique Identification Authority of India of my wife Lissy, and as Shaju.K.O in the S.S.L.C. No. L 298081 with Register Number 318927 of March 2011 of my daughter Shicy. K.S, in the Aadhaar No. xxxx xxxx xxxx issued by the Unique Identification Authority of India of my daughter Shicy K.S, in the S.S.L.C. No. M 132098 with Register Number 342356 of March 2012 of my son Shaiju K S, in the Aadhaar No. xxxx xxxx xxxx issued by the Unique Identification Authority of India of my son Shaiju K S is one and the same person. Hereafter I will be known by the name Shaju K O only.

This change will come into effect in all records related to me.

Sambaloor,
12-10-2017.

RAPPAL. K.O

NOTIFICATION

I, Jency Cathrine.A, Kizhakkuveettaar House, Chandrapuram, Walayar P. O., Palakkad-678 624, do hereby notify for the information of all authorities concerned and the public that, my minor daughter Jenipher.A whose Caste and Community is wrongly entered in the SSLC No. R-184463 with Register No. 478697 of March 2016 as Christian, Converted to RC is corrected as Christian-Latin Catholic vide Community Certificate No. C1-2017/16592/9/500(1) dated 5-10-2017 issued by the Tahsildar, Taluk Office, Palakkad.

This correction will come into effect in all records related to her.

Walayar,
6-10-2017.

JENCY CATHRINE. A

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Amalorpavamary Velankanni, Kizhakkuveettar House, Chandrapuram, Walayar P. O., Palakkad-678 624, holder of SSLC No. Q 191658, with Register No. 320789 of March 2015, in the Birth Certificate with Registration No. 378/98 date of Registration 7-10-98, issued by the Spl. Gr. Secretary & Registrar of Births & Deaths, Kozhinjampara Grama Panchayat, also known as Amalolbhava Mary Velankanni in the Aadhaar Card No. xxxx xxxx xxxx dated 29-5-2013 issued from UIDAI Govt. of India, is one and the same person. Hereafter, I have changed my name as Mary. A, and will sign accordingly.

It is further notified that my community which is wrongly entered in the SSLC No. Q 191658 with Register No. 320789 of March 2015 as Christian, converted to Christian is corrected as Christian-Latin Catholic Vide Certificate No. C1-2017/16592/9/500(2), dated 5-10-2017 issued by the Tahsildar, Taluk Office, Palakkad.

These changes will come into effect in all records related to me.

Walayar,
10-10-2017.

AMALORPAVAMARY VELANKANNI

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Kumari.R.Beena, Nisari, Mythri Nagar, Kongad Post, Palakkad-678 631, holder of SSLC Book No. K-211120 of March 1984 with Register No. 483114, in the B.Com. Degree Certificate with Register No. 41928 of April 1987 and 1989, Register No. 6793 of September 1989 issued from University of Calicut, in the Marriage Certificate No. 339 with Registration No. 74/1992 dated 20-3-1992 issued by the Local Registrar, Palghat Municipality, also known as Beena.R in the Ration Card No. 1946038647 (Sl. No. 1) dated 15-3-2017 issued by the Taluk Supply Officer, Palakkad, in the Aadhaar No. xxxx xxxx xxxx issued from UIDAI, Govt. of India, as R. Beena in the PAN Card No. ARUPR6262J issued from Income Tax Department, Govt. of India, known as Beena. R. in the Birth Certificate of my daughter Namitha.V with Registration No. 7977/1997 dated 6-10-1997 issued by the Registrar of Births and Deaths, Palghat Municipality, as R. Beena in the Birth Certificate of my daughter Neethu.V with Registration No. 819/1993 dated 8-2-1993 issued by the Registrar of Births and Deaths Palghat Municipality, known as Beena in the Electoral Identity Card No. KL/07/046/429477 dated 16-2-1999 issued by the

Electoral Registration Officer, Sreekrishnapuram Constituency, in the Driving Licence No. 9/7269/2006 dated 18-12-2006 issued by the Assistant Licensing Authority, Palakkad, in the SSLC Book No. H 062174 of my daughter Neethu.V with Register No. 274433 of March 2008, in the SSLC Book No. N 186959 of my daughter Namitha.V with Register No. 360100 of March 2013 is one and the same person. Hereafter I will be known by the name Beena. R. only.

This change will come into effect in all records related to me.

Kongad,
10-10-2017.

KUMARI.R.BEENA

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Chamiar.K, Poolakkad House, Panayur P.O., Athikode, Palakkad-678 552, holder of SSLC Book No. A 941806 with Register No. 163091 of March 1975, also known as Chamiyar.K in the Election Identity Card No. IEG0488437 dated 17-6-2015 issued by the Electoral Registration Officer, Chittur LA Constituency, in the Aadhaar Card No. xxxx xxxx xxxx dated 19-1-2014 issued from UIDAI, Govt. of India, known as Chamiyar in the Ration Card No. 1946063341 (Sl. No. 2) dated 15-3-2017 issued by the Taluk Supply Officer, Palakkad, in the Election Identity Card No. IEG0488452 dated 17-6-2015 issued by the Electoral Registration Officer, Chittur LA Constituency of my daughter Akshaya.C, in the PAN Card No. BPFPA4543H issued from Income Tax Department, Govt. of India of my daughter Akshaya.C, in the Aadhaar Card No. xxxx xxxx xxxx dated 25-10-2014 issued from UIDAI, Govt. of India of my daughter C. Akshaya in the Aadhaar Card No. xxxx xxxx xxxx dated 20-1-2014 issued from UIDAI, Govt. of India of my wife Ambika.K, in the Election Identity Card No. IEG0488445 dated 17-6-2015 issued by the Electoral Registration Officer, Chittur LA Constituency of my wife Ambika.K, known as Chandran in the Birth Certificate of my daughter Akshaya.C with Registration No. 8625 date of Registration 27-11-1993 issued by the Registrar of Births and Deaths, Palghat Municipality and as K. Chandran in the PAN Card No. AULPC3439N issued from Income Tax Department, Govt. of India is one and the same person. Hereafter, I will be known by the name Chandran.K only and will sign accordingly.

This change will come into effect in all records related to me.

Panayur,
10-10-2017.

CHAMIAR. K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Eswaran. N. K, Eswara Nivas, Kathirampathy, Karara P. O., Palakkad District, Pin-678 581, holder of S. S. L. C. No. C 462327 with Register No. 161316 of March 2002; Higher Secondary Examination (Class XII) Certificate No. HSE 0101432 with Register No. 1040811 of March 2004, issued from Board of Higher Secondary Examination, Government of Kerala; Bachelor of Commerce Degree Certificate with Register No. 766007 of April 2007, issued from University of Kerala; Master of Social Work Degree Certificate No. 0295558 with Register No. MSW 100508 of 2012, issued from University of Kerala; Computer Operation Skill Training Course Certificate with Register No. 2425/202/OH/C/05, dated 28-4-2008, issued from Vocational Rehabilitation Centre for Handicapped, Directorate General of Employment and Training, Ministry of Labour & Employment, Government of India; Aadhaar No. xxxx xxxx xxxx, issued from Unique Identification Authority of India; Driving Licence No. 12/3998/2016, dated 6-10-2016, issued by the Asst. LA, Wayanad; Electoral Identity Card No. LZG1910470, dated 13-6-2015, issued by the Electoral Registration Officer, Mannarkkad Assembly Constituency; Permanent Account No. EEHPK9170Q, issued from Income Tax Department, Government of India, have changed my name as Eshwar Neelan.

This change will come into effect in all records related to me.

Karara,
28-10-2017.

ESWARAN. N. K

NOTIFICATION

I, Bindu.K, Chozhiyamkad House, Anjumoorthy P.O., Vadakkanchery-II, Alathur Taluk, Palakkad-678 682, do hereby notify for the information of all authorities concerned and the public that my minor daughter Rathi Mol, holder of Birth Certificate with Registration No. 1042/2002, date of Registration 11-10-2002 issued by the Registrar of Births and Deaths and Special Grade Secretary, Kollengode Grama Panchayat, also known as Rathimol.R in the Extract of School Admission Register with Admission No. 7666 date of Admission 21-5-2015 issued by the Headmaster, C.A. High School, Ayakkad, in the Aadhaar Card No. xxxx xxxx xxxx dated 4-12-2013 issued from UIDAI, Govt. of India is one and the same person. Hereafter I have changed her name as Vedhika.R.

This change will come into effect in all records related to her.

Anjumoorthy,
12-10-2017.

BINDU.K

NOTIFICATION

I, Vineesh.V, Punnakkunnu House, Jellippara P.O., Mannarkkad Taluk, Palakkad-678 851, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered in my SSLC No. I-594642 with Register No. 365096 of March 2009 as Christian, Pentacost is corrected as Christian-SIUC Nadar vide Community Certificate No. C1-2017/8463/9/300 dated 5-10-2017, issued by the Tahsildar, Taluk Office, Mannarkkad.

This correction will come into effect in all records related to me.

Jellippara,
13-10-2017.

VINEESH.V

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Manoja Rajalakshmi, Chithira (H), Kottapuram P. O., Karimpuzha Village, Ottapalam Taluk, Palakkad District, Pin-679 513, holder of All India Secondary School Examination, 2010 S. No. SSE/2010/311610 with Roll No. 4162266 of March 2010, issued from Central Board of Secondary Education, Delhi; All India Senior School Certificate Examination, 2012 S. No. SSCE/2012/510660 with Roll No. 4640617 of March 2012, issued from Central Board of Secondary Education, Delhi; Bachelor of Technology Degree Certificate No. 0701867 with Register No. EPAMECS038 of April 2016, issued from University of Calicut; Diploma in Java Technologies Certificate No. 16AAZZZZZ5212 with Registration No. R131125900760, issued from The Academic Council of NIIT; Election Identity Card No. WKT0310284, dated 22-10-2015, issued by the Electoral Registration Officer, Ottapalam Assembly Constituency; Aadhar No.xxxx xxxx xxxx, issued from Unique Identification Authority of India; Driving Licence No. 51/3412/2012 dated 6-7-2012, issued by the Asst. LA Ottapalam; Permanent Account No. BPLPR7266A issued from Income Tax Department, Government of India; Ration Card No. 1948129999 (Sl. No. 2), dated 15-3-2017, issued by the Taluk Supply Officer, Ottapalam, also known as Manojarajalakshmi in the Birth Certificate with Registration No. 2041/93, date of Registration 8-12-1993, issued from Mannarkkad Panchayat, Palakkad, is one and the same person. Hereafter I have changed my name as Manoja Rajalakshmi Aravindakshan.

This change will come into effect in all records related to me.

Kottapuram,
7-11-2017.

MANOJA RAJALAKSHMI

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Kunhunni.M, Cheruvathurmanapadi House, Kayiliad P. O., Chalavara, Ottapalam Taluk, Palakkad-679 122, holder of Extract of Admission Register with Admission No. 4850 date of Admission 23-5-1986 issued by the Principal, Chalavara HSS, Chalavara, also known as Ramachandran in the Election Identity Card No. IWB0602284 dated 22-10-2015 issued by the Electoral Registration Officer, Shoranur LA Constituency, in the Aadhaar Card No. xxxx xxxx xxxx dated 14-11-2011, in the Aadhaar Card No. xxxx xxxx xxxx dated 13-2-2014 of my son Yadu Krishna. C both the above Aadhaar Cards issued from UIDAI, Govt. of India, in the Ration Card No. 1948040753 (Sl. No. 1) dated 15-3-2017 issued by the Taluk Supply Officer, Ottapalam, in the Extract of Admission Register of my son Yadukrishna.C with Admission No. 3397 date of Admission 1-6-2015 issued by the Head Master ALP School, Kayiliad, in the Extract of Admission Register of my daughter Navya Krishna. C with Admission No. 15475 date of Admission 22-5-2012 issued by the Head Master, Chalavara HSS, Chalavara, in the Birth Certificate of my son Yadu Krishna.C with Registration No. 209/2008, date of Registration 10-10-2008 issued by the Secretary and Registrar of Births and Deaths, Cherpulassery Grama Panchayat, known as Ramachandran.C in the Aadhaar Card No. xxxx xxxx xxxx dated 24-5-2013 issued from UIDAI, Govt. of India of my daughter Navya Krishna. C, and as Cheruvathoor Radhakrishnan in the Birth Certificate of my daughter Navya Krishna.C with Registration No. 530/2002 date of Registration 21-12-2002 issued by the Health Inspector Gr.I, Registrar of Birth and Death, Cherpulassery Municipality is one and the same person. Hereafter, I will be known by the name Ramachandran. C only and will sign accordingly.

This change will come into effect in all records related to me.

Kayiliad,
12-10-2017.

KUNHUNNI. M

NOTIFICATION

I, Saidalavi.T, Ponneeri Thottathil House, Chundambatta P.O., Kulukkallur, Pattambi Taluk, Palakkad-679 337, do hereby notify for the information of all authorities concerned and the public that my minor son Mohammed, holder of Birth Certificate with Registration No. 7/2000 date of Registration 14-2-2000 issued by the Registrar of Births & Deaths, Kulukkallur Grama Panchayat, also known as Mohammed.P in the SSLC

No. S-412456 with Register No. 325793 of March 2017, known as Mohammed Musthafa.P in the Aadhaar Card No. xxxx xxxx xxxx issued from UIDAI, Govt. of India is one and the same person. Hereafter, he will be known by the name Mohammed Musthafa. P. only.

This change will come into effect in all records related to him.

Chundambatta,
7-10-2017.

SAIDALAVI.T

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Roomy.P.S.T., Tajul Manzil, Melmuri Post, Ernad Taluk, Malappuram District, Pin-676 517, holder of S.S.L.C. Book No. A 466579, with Register No. 45896, of October 1973, Aadhaar No. xxxx xxxx xxxx, issued by the Unique Identification Authority of India, Driving Licence No. 41/1045/1992, dated 5-4-2014, issued by the Assistant Licensing Authority, Aluva, and PAN Card with Permanent Account No. AJOPT3840L issued by the Income Tax Department, Government of India, have changed my name as Tajul Roomy Rawther.P.S.

This change will come into effect in all records related to me.

Melmuri,
7-10-2017.

ROOMY.P.S.T.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Mariyumma.K., Kondengadan House, Vettikkattiri East, Valluvangad Post, Ernad Taluk, Malappuram District, Pin-676 521, holder of S.S.L.C. No. H 159311, with Register No. 213926, of March 2008 and Electoral Identity Card No. ULI1256023, dated 11-1-2013, issued by the Electoral Registration Officer, Manjeri LA Constituency, also known as Mariyumma in the Aadhaar No. xxxx xxxx xxxx, issued by the Unique Identification Authority of India, and in the Ration Card No. 2051054828 (Sl. No. 4), issued by the Taluk Supply Officer, Ernad, Manjeri, is one and the same person. Hereafter I have changed my name as Meharunneesa.K.

This change will come into effect in all records related to me.

Valluvangad,
11-10-2017.

MARIYUMMA.K.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Ruhyanath Poonthala, Ariyanikandy House, Palakkad Post, Ernad Taluk, Malappuram District, Pin-673 641, holder of S.S.L.C. Book No. K 267770, with Register No. 176657, of March 1998, also known as Seenath Ruksana in the Electoral Identity Card No. FBV1731637, dated 26-5-2002, issued by the Electoral Registration Officer, Manjeri LA Constituency, as P Seenath Ruksana in the Aadhaar No. xxxx xxxx xxxx, issued by the Unique Identification Authority of India, as Seenath Rukhasana in the Ration Card No. 2051010950 (Sl. No. 9), issued by the Taluk Supply Officer, Ernad, Manjeri as Zeenath Ruksana.P. in the Birth Certificate with Registration No. 4218, date of Registration 31-5-2003, issued by the Sub Registrar of Births and Deaths, Manjeri Municipality, of my minor son Muhammed Mishal.P., in the Birth Certificate with Registration No. 1388/2009, date of Registration 19-2-2009, issued by the Sub Registrar, Manjeri Municipality, of my another minor son Mohammed Nihal.P., and in the Birth Certificate with Registration No. 3625/2015, date of Registration 15-5-2015, issued by the Registrar of Births and Deaths, Manjeri Municipality, of my another minor son Mohammed Nazim.P., is one and the same person. Hereafter I will be known by the name Zeenath Ruksana.P. only.

This change will come into effect in all records related to me.

Palakkad,
13-10-2017.

RUHIYANATH POONTHALA

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sarojini.A.P., Varadayi House, Nambraniyil, Downhill Post, Ernad Taluk, Malappuram District, Pin-676 519, now working as PT Sweeper (H) Gr-1, District Treasury, Malappuram, holder of School Admission Register Extract with Admission No. 1551, date of Admission 6-6-1955, of St. Gemma's Girls H.S.S., Malappuram, also known as Subaida in the Electoral Identity Card No. KL/05/034/090439, dated 12-11-1997, issued by the Electoral Registration Officer, Malappuram Constituency, and in the Ration Card No. 2051057355 (Sl. No. 1), issued by the Taluk Supply Officer, Ernad, Manjeri, is one and the same person. I have embraced Islam Religion from Hindu-Kanakkan Community vide Discharge Certificate No. 6632, dated 23-9-2017, issued by the Therbiyathul Islam Sabha, Mukhadar, Calicut, with the new name Subaida.V. Hereafter I will be a member of Islam Religion and will be known by the name Subaida.V. only.

This change will come into effect in all records related to me.

Downhill,
13-10-2017.

SAROJINI. A.P.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Nusrathmol.C.T., Vattapparambil House, Koovakkol, Pathar Post, Nilambur Taluk, Malappuram District, Pin-679 334, holder of S.S.L.C. Book No. I 436649, with Register No. 376247, of March 1999, and General Nursing & Compounding Course Certificate with Register No. 3083, of 2001, of St. Mary's Hospital & Nursing Institute, Thiruvannandoor, Tiruvalla, also known as Mini in the Electoral Identity Card No. NIA0177352, dated 18-8-2010, issued by the Electoral Registration Officer, Nilambur LA Constituency, as Mini Biju in the Aadhaar No. xxxx xxxx xxxx, issued by the Unique Identification Authority of India, and as Nusrath in the Ration Card No. 2052019119 (Sl. No. 3), issued by the Taluk Supply Officer, Nilambur, is one and the same person. I have embraced Hindu Religion from Islam-Muslim Community vide Suddhi Certificate No. 8184/2017, dated 14-9-2017, issued from the Bharatiya Hindu Suddhisabha, Arya Samaja Mandir, Ram Mohan Road, Kozhikode, with the name Mini. Hereafter I will be a member of Hindu Religion and will be known by the name Mini only and will sign accordingly.

This change will come into effect in all records related to me.

Pathar,
23-9-2017.

NUSRATHMOL.C.T.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Rahmath.T., Thoran House, Nellippatta Kottakkunnu, Porur Post, Nilambur Taluk, Malappuram District, Pin-679 339, holder of School Admission Register Extract with Admission No. 3558, date of Admission 22-5-95, of Govt. High School, Poroor, and Driving Licence No. 10/6567/2002, dated 7-9-2015, issued by the Assistant Licensing Authority, Nilambur, also known as Rahmathulla.T. in the Aadhaar No. xxxx xxxx xxxx, issued by the Unique Identification Authority of India, in the Electoral Identity Card No. HMP1432921, dated 27-4-2017, issued by the Electoral Registration Officer, Wandoor Constituency, and as Rahmathulla in the Ration Card No. 2052072865 (Sl. No. 2), issued by the Taluk Supply Officer, Nilambur is one and the same person. Hereafter I have changed my name as Rahmathulla Thoran.

This change will come into effect in all records related to me.

Porur,
10-2017.

RAHMATH. T.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Najbu Sheril. C., Cheriyeedath, Meenadathur Post, Tanalur, Tirur Taluk, Malappuram District, Pin-676 307, holder of SSLC No. P 383968 with Register No. 250667 of March 2014 Higher Secondary Examination Certificate No. HSE 5/2016/357323, with Register No. 3363123, of March 2016, issued from Board of Higher Secondary Examination, Government of Kerala, Aadhaar No. xxxx xxxx xxxx, issued by the Unique Identification Authority of India also known as Najbusheril in the Birth Certificate with Registration No. 1371/1998, date of Registration 6-3-1998, issued by the Registrar of Births and Deaths, Tirur Municipality, is one and the same person. Hereafter I have changed my name as Anshad. C.

This change will come into effect in all records related to me.

Meenadathur,
28-9-2017.

NAJBU SHERIL. C.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Shefeena Monutty, Azhakathkalam House, Codacal Post, Tirur Taluk, Malappuram District, Pin-676 108, holder of S.S.L.C. G No. 324276, with Register No. 315028, of March 2007, Aadhaar No. xxxx xxxx xxxx, issued by the Unique Identification Authority of India, also known as Shafeena Monutty in the Electoral Identity Card No. TQL0193227, dated 11-1-2011, issued by the Electoral Registration Officer, Puthukkad LA Constituency, as Shafeena in the Birth Certificate with Registration No. 952/91, date of Registration 1-7-1991, issued by the Registrar of Birth and Death, Ollur Grama Panchayat, as Sheveena in the Ration Card No. 1843133638 (Sl. No. 2), issued by the Taluk Supply Officer, Mukundapuram, is one and the same person. I have embraced Hindu Religion from Islam-Muslim Community vide Suddhi Certificate No. 8131/2017, dated 7-7-2017, issued from the Bharatiya Hindu Suddhisabha, Arya Samaja Mandir, Ram Mohan Road, Kozhikode, with a new name Manju. Hereafter I will be a member of Hindu Religion and will be known by the name Manju only and will sign accordingly.

This change will come into effect in all records related to me.

Codacal,
6-10-2017.

SHEFEENA MONUTTY

NOTIFICATION

I, Nasarin.C., Mulakkaparambil House, Pulinchodu, B.P. Angadi Post, Tirur Taluk, Malappuram District, Pin-676 102, do hereby notify for the information of all authorities concerned and the public that my minor daughter Remeesha, holder of Birth Certificate with Registration No. 165/02, date of Registration 11-3-2002, issued by the Registrar of Births and Deaths, Thirunavaya Grama Panchayat, also known as Remeesha. M. P. in the School Admission Register Extract with Admission No. 21406, date of Admission 30-5-2012, of GV.H.S.S. for Girls, Tirur-2, as Ayisha Remi in the Aadhaar No. xxxx xxxx xxxx, issued by the Unique Identification Authority of India, and as Rameesha in the Ration Card No. 2054187994 (Sl. No. 3), issued by the Taluk Supply Officer, Tirur, is one and the same person. Hereafter I have changed her name as Ayisha Remi. M. P.

This change will come into effect in all records related to her.

B.P. Angadi,
6-10-2017.

NASARIN.C.

NOTIFICATION

I, Kunhamed.M.P., Mulanhipilakkal House, Paravannur, Kalpakancheri Post, Tirur Taluk, Malappuram District, Pin-676 551, do hereby notify for the information of all authorities concerned and the public that my minor son Mohamed Noofair. M. P., holder of S.S.L.C. No. S 746676, with Register No. 399185, of March 2017, also known as Mohamed Noofair in the Birth Certificate with Registration No. 4932/2001, date of Registration 7-7-2001, issued by the Sub Registrar of Births and Deaths, Tirur Municipality, as Muhammad Nufair. M. P. in the Aadhaar No. xxxx xxxx xxxx, issued by the Unique Identification Authority of India, and as Nufair in the Ration Card No. 2054005621 (Sl. No. 7), issued by the Taluk Supply Officer, Tirur, is one and the same person. Hereafter I have changed his name as Muhammed Nufair. M. P.

This change will come into effect in all records related to him.

Kalpakancheri,
10-10-2017.

KUNHAMED. M. P.

NOTIFICATION

I, Ajitha. D. P., Devaru Parambil House, Ponnundam Post, Tirur Taluk, Malappuram District, Pin-676 106, do hereby notify for the information of all concerned authorities and the public that my Community which is wrongly entered in my S.S.L.C. G No. 396119, with Register No. 388275, of March 2007, as Hindu-Peruvannan is corrected as Hindu - Perumannan vide Community Certificate No. B5-21066/2017, dated 25-9-2017, issued by the Tahsildar, Tirur Taluk.

This correction will come into effect in all records related to me.

Ponnundam,
13-10-2017.

AJITHA. D. P.

NOTIFICATION

I, Amina Mekarumban, Palakkal House, Kooriyad, Indianur Post, Tirur Taluk, Malappuram District, Pin-676 503, do hereby notify for the information of all authorities concerned and the public that my minor son Mohammed Aboobakerinil Falal.P., holder of Birth Certificate with Registration No. 62/2002, date of Registration 10-6-2002, issued by the Registrar of Birth and Death, Ponmala Grama Panchayat, and School Admission Register Extract with Admission No. 13528, date of Admission 30-5-2015, of P.M.S.A.V.H.S.S., Chappanangadi, also known as Mohammed Aboobakerinil Falal in the Aadhaar No. xxxx xxxx xxxx, issued by the Unique Identification Authority of India, is one and the same person. Hereafter I have changed his name as Muhammed Aboobaker.P.

This change will come into effect in all records related to him.

Indianur,
13-10-2017.

AMINA MEKARUMBAN

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Shuaib.P.T., Kakkadavath House, Parambilpeedika Post, Tirurangadi Taluk, Malappuram District, Pin-676 317, now working as PD Teacher, G.M.U.P.S., Parakkadavu, holder of S.S.L.C. No. A 108819, with Register No. 76712, of March 2000, Higher Secondary Examination (Class XII) Certificate No. HSE 145395, with Register No. 686768, of March 2002, issued from Board of Higher Secondary Examination, Government of Kerala, Trained Teachers' Certificate Book No. MN 00659, with Register No. 1658, of June 2005, of Government of Kerala, Disabilities Identity Card No. MLP VI00210017, date of issue 27-3-2010, issued from Social Welfare Department, Government of Kerala, Disability Certificate No. 37, dated 19-8-2000, issued by the District Social Welfare Officer, Malappuram, PAN Card with Permanent Account No. DJPPS0324N, issued from Income Tax Department, Government of India, mentioned in the Birth Certificate with Registration No. 1698/2008, date of Registration 6-5-2008, issued by the Sub Registrar of Births and Deaths, Malappuram Municipality, of my minor son Aman Rashid.K.V., in the Birth Certificate with Registration No. 924/2010, date of Registration 8-7-2010, issued by the Registrar of Birth and Death, Moonniyur Grama Panchayath, of my another minor son Ameen Irshad.K.V., and in the Birth Certificate with Registration No. 3577/2016, date of Registration 31-5-2016, issued by the Registrar of Births and Deaths Malappuram Municipality, of my minor daughter Amna Rasha.K.V., also known as Shuaib.K. in the Electoral Identity Card No. CSK1666858, dated 6-8-2017, issued by the Electoral Registration Officer, Vallikkunnu Constituency, and in the Aadhaar No. xxxx xxxx xxxx, issued by the Unique

Identification Authority of India, and as Suaib in the Ration Card No. 2055045938 (Sl. No. 2), issued by the Taluk Supply Officer, Tirurangadi, is one and the same person. Hereafter I will be known by the name Shuaib.K. only.

This change will come into effect in all records related to me.

Parambilpeedika,
6-10-2017.

SHUAIB.P.T.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Kalavathi, Konnancheri House, Cheriya, Koottil Post, Mankada (Via), Perinthalmanna Taluk, Malappuram District, Pin-679 324, holder of Aadhaar No. xxxx xxxx xxxx, issued by the Unique Identification Authority of India, also known as Kalavathy in the Electoral Identity Card No. KVF0974998, dated 16-4-2013, issued by the Electoral Registration Officer, Mankada LA Constituency, is one and the same person. I have embraced Islam Religion from Hindu-Nair Community vide Discharge Certificate No. 698/16, date of Discharge 21-12-2016, issued from the Maunathul Islam Association, Ponnani Nagaram, with a new name Khadeeja. Hereafter I will be a member of Islam Religion and will be known by the name Khadeeja only.

This change will come into effect in all records related to me.

Koottil,
4-10-2017.

KALAVATHI

NOTIFICATION

I, Mohammed. C., Vazhathottathil House, Nallur, Thachinganadam Post, Perinthalmanna Taluk, Malappuram District, Pin-679 325, do hereby notify for the information of all authorities concerned and the public that my minor son Munnah Muhammed Mueen.C., holder of Birth Certificate with Registration No. ML 397, date of Registration 12-5-2003, issued by the Registrar of Birth and Deaths, Perinthalmanna Municipality, School Admission Register Extract with Admission No. 24826, date of Admission 18-5-2016, of G.H.S.S., Pandikkad and Aadhaar No. xxxx xxxx xxxx issued by the Unique Identification Authority of India, also known as Munna Moyin in the Ration Card No. 2053113909 (Sl. No. 2), issued by the Taluk Supply Officer, Perinthalmanna is one and the same person. Hereafter I have changed his name as Munnah Muhammed. C.

This change will come into effect in all records related to him.

Thachinganadam,
12-10-2017.

MOHAMMED. C.

NOTIFICATION

I, Hemanth Lal. M., Lalu's Nivas House, Valiyaparamba Post, Kondotty Taluk, Malappuram District, Pin-673 637 do hereby notify for the information of all concerned authorities and the public that my Community which is wrongly entered in my S.S.L.C. Certificate No. I.021269 with Register No. 420585 of March 2009 as Hindu-Kanakkan is corrected as Hindu-Parayan vide Community Certificate No. C3-2829/17/SR dated 20-9-2017 issued by the Tahsildar, Kondotty.

This correction will come into effect in all records related to me.

Valiyaparamba,
9-10-2017.

HEMANTH LAL. M

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Mohammad Kuttippuliyen, Kuttippuliyen Moonapurath Chalil House, Muthuvallur Post, Kondotty Taluk, Malappuram District, Pin-673 638, holder of S.S.L.C. Book No. D 128341, with Register No. 93616, of March 1982, also known as Mohammed. K.P. in the Driving Licence No. 10/202/1992 dated 28-10-2013, issued by the Assistant Licensing Authority, Malappuram, as Musthafa in the Electoral Identity Card No. JCW1856780, dated 25-3-2004, issued by the Electoral Registration Officer, Kondotty LA Constituency, in the Ration Card No. 2077040894, (Sl. No. 6), issued by the Taluk Supply Officer, Kondotty, and in the Birth Certificate with Registration No. 1993/90, date of Registration 31-12-1990, issued by the Sub Registrar of Births and Deaths, Kondotty Panchayat, of my daughter Murshida, as Musthafa Kuttippuliyen in the Aadhaar No. xxxx xxxx xxxx, issued by the Unique Identification Authority of India, and in the Passport No. H 8440440, date of issue 27-3-2010, issued by the Consulate General of India, Jeddah, as Musthafa. K. P. in the S.S.L.C. No. G No. 316517, with Register No. 431161, of March 2007, of my daughter Murshida. K.P., and in the S.S.L.C. No. S 298387, with Register No. 379499, of March 2017, of my minor daughter Shahana. K.P., and in the Birth Certificate with Registration No. 696/2004, date of Registration 23-12-2004, issued by the Registrar of Births and Deaths, Kondotty Grama Panchayat, of my minor daughter Fathima Dilna. K.P., as Musthafa in the Birth Certificate with Registration No. 222/2000, date of Registration 26-2-2000, issued by the Registrar of Births and Deaths, Cherukavu Grama Panchayat, of my another minor daughter Shahana, and as Muhammed Musthafa. K.P. in the Birth Certificate with Registration No. 353/07, date of Registration 18-6-2007, issued by the Registrar of Births and Deaths, Kondotty Grama Panchayat, of my another minor daughter Randha. K.P., is one and the same person. Hereafter I will be known by the name Musthafa Kuttippuliyen only.

This change will come into effect in all records related to me.

Muthuvallur,
5-10-2017.

MOHAMMAD KUTTIIPPULIYAN

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Vijayam. K., Kottantharath House, Paravoor, Pulikkal Post, Kondotty Taluk, Malappuram District, Pin-673 637, holder of S.S.L.C. Book No. B 058137 with Register No. 233285, of March 1990, and Driving Licence No. 11/5798/2010, dated 10-5-2010, issued by the Assistant Licensing Authority, Kozhikode also known as Latha. K. in the Aadhaar No. xxxx xxxx xxxx, issued by the Unique Identification Authority of India, as Latha in the Ration Card No. 2077059646 (Sl. No. 1), issued by the Taluk Supply Officer, Kondotty, in the Birth Certificate with Registration No. 189/96, date of Registration 21-5-1996, issued by the Sub Registrar of Birth and Death, Pulikkal Panchayat, of my son Vipin, and in the Birth Certificate with Registration No. XII/24165/2001, date of Registration 31-12-2001, issued by the Registrar of Birth and Deaths, Corporation of Calicut, of my minor daughter Aswathi, is one and the same person. Hereafter I will be known by the name Latha. K. only.

This change will come into effect in all records related to me.

Pulikkal,
6-10-2017.

VIJAYAM. K.

NOTIFICATION

I, Ummer, Kaloore, Kaloore House, Vazhakkad Post, Kondotty Taluk, Malappuram District, Pin-673 640, do hereby notify for the information of all authorities concerned and the public that my minor son Sabeer, holder of Birth Certificate with Registration No. 2057/01, date of Registration 7-12-2001, issued by the Sub Registrar of Births and Deaths, Cherukavu Grama Panchayat, also known as Sabeer. K. in the School Admission Register Extract with Admission No. 23748, date of Admission 14-5-2015, of Govt. Higher Secondary School, Vazhakkad as Kaloore Shabeer in the Passport No. N 6574932, date of issue 2-2-2016, issued from the Passport Office, Malappuram, as Sabeer Kaloore in the Aadhaar No. xxxx xxxx xxxx, issued by the Unique Identification Authority of India, and as Shabeer in the Ration Card No. 2077044574, (Sl. No. 2), issued by the Taluk Supply Officer, Kondotty, is one and the same person. Hereafter I have changed his name as Shabeer. K.

This change will come into effect in all records related to him.

Vazhakkad,
12-10-2017.

UMMER, KALOORE

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sobhana Elambilappurath, Puthiyottil (House), Ayancheri (P. O.), Vatakara Taluk, Kozhikode District, Pin-673 541, holder of Extract of School Admission Register with Admission No. 1695 date of Admission 28-5-1979 issued by the Headmaster, Chemmarathur L.P.School, P. O. Chemmarathur, also known as Sobha in the Election Identity Card No. LHY1732189 issued on 1-3-2004 by the Electoral Registration Officer, Meppayur LA Constituency, and in the Ration Card No. 2367151165 (Sl. No. 6) issued on 15-3-2017 by the Taluk Supply Officer, Thalassery, entered in the S.S.L.C. of my son Vijesh T.U (Certificate No. I-562706 with Register No. 470414 of March 2009), and entered as Sobha P in the S.S.L.C. of my daughter Vipina T.U (Certificate F No. 041577 with Register No. 142936 of March 2006), is one and the same person. Hereafter I will be known by the name Sobha. P only.

This change will come into effect in all records related to me.

Ayancheri,
27-9-2017.

SOBHANA ELAMBILAPPURATH

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Subhas, Saikrishna (House), Mathotttil Paramba, Civil Station (P.O.), Kozhikode Taluk, Kozhikode District, Pin-673 020, holder of Extract of School Admission Register with Admission No. 4325 date of Admission 4-6-1956 issued by the Headmistress, Govt. Town High School, Cannanore, also known as Subhash in the Election Identity Card No. MLB0976647 issued on 3-11-2000 by the Electoral Registration Officer, Kozhikode-1 LA Constituency, and known as Subashkariyil in the Ration Card No. 2157032361 (Sl. No. 4) issued on 15-3-2017 by the City Rationing Officer (North), Kozhikode, entered as K. Subhash in the Birth Certificate of my son Jithesh. K.C (Registration No. 818 date of Registration 20-9-1984, issued by the Health Officer and Registrar of Births & Deaths, Corporation of Calicut), and entered as Subhash. M.P in the Birth Certificate of my daughter K.C.Jinsha (Registration No. 263 date of Registration 16-4-1994, issued by the Health Officer and Registrar of Births & Deaths, Corporation of Calicut), entered as Subhash. K in the S.S.L.C. of my daughter Jinsha. K.C (Certificate No. I-161234 with Register No. 441967 of March 2009), is one and the same person. Hereafter I have changed my name as Subhash. K.

This change will come into effect in all records related to me.

Civil Station.

SUBHAS

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, P U Jacob, Pulinthanath House, Chettapalam Post, Pulpally Village, Sulthan Bathery Taluk, Wayanad District, Pin-673 579, holder of Secondary School Certificate Book No. A 046842 with Register No. 430421 of March 1988, in the Driving Licence No. 12/1465/2013 dated 27-2-2013 issued by the Asst. LA Wayanad, also known as Baby in the Ration Card No. 2263026054 dated 15-3-2017 issued by the Taluk Supply Officer Sulthan Bathery, in the Election Identity Card No. WZV0662262 dated 22-10-2015 issued by the Electoral Registration Officer 18, Sulthan Bathery Constituency and known as Baby P U in the Permanent Account Number ACXPU3132E issued from Income Tax Department, Govt. of India, and as P U Baby in the Aadhaar Card No. xxxx xxxx xxxx issued from Unique Identification Authority of India is one and the same person. Hereafter I will be known by the name P U Baby only.

This change will come into effect in all records related to me.

Chettappalam,
13-10-2017.

P U JACOB

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sarbanath. K.M, Eattackal House, Melechova, P.O. Chova, Kannur District, Pin-670 006, holder of S.S.L.C. C No. 351116 with Register No. 292821 of March 2004, Election Identity Card No. LKR2198794 dated 16-2-2008 issued by the Electoral Registration Officer, Irikkur LA Constituency, also known as Sharbanath K.M in the Aadhaar No. xxxx xxxx xxxx issued from Unique Identification Authority of India, and as Sophia, in the Marriage Certificate dated 14 Dec. 2015, issued from the Catholic Diocese of Kalyan is one and the same person. I have embraced Christian Religion from Islam-Muslim Community as per Baptism Certificate, with Baptism No. 1/14, issued by the Vicar, Eparchy of Kalyan, with the name Sophia. Hereafter I will be a member of Christian Religion and have changed my name as Sophia Bijoy on consequent to my marriage.

This change will come into effect in all records related to me.

Chovva,
3-8-2017.

SARBANATH. K.M

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Laura Pereira, 'Emmanuel', Padana Gardens, Thayyil P. O., Kannur District, Pin-670 003, now working as UP School Assistant in St. Micheals Anglo Indian Higher Secondary School, Kannur, holder of SSLC Book No. E 107055 with Register No. 351960 of March 1984, Election Identity Card No. LQF1419407 dated 10-4-2001 issued by the Electoral Registration Officer, Kannur LA Constituency, Marriage Certificate Number 6 dated 8-7-2017 issued by the Parish Priest, St. Antony's Church, Thayyil also known as Laura D Souza in the PAN Card No. AMFPP6310H issued from Income Tax Department, Govt. of India, as Laura D'Souza in the Aadhaar No. xxxx xxxx xxxx issued from Unique Identification Authority of India, Driving Licence No. 13/1659/1999 dated 8-9-2016 issued by the ALA, Kannur, in the SSLC No. E 504459 with Register No. 359587 of March 2005 of my daughter Nindhya Anne D'Souza, in the SSLC No. L 362484 with Register No. 519573 of March 2011 of my daughter Lydia Steffi D'Souza, as Laura Desouza in the Birth Certificate of my daughter Nindhya Anne D'Souza with Registration No. 337, date of Registration 2-5-1990 issued by the Health Inspector, Registrar of Births & Deaths, Kannur Municipality and as Laura in the Birth Certificate of my daughter Lydia Steffi D'Souza with Registration No. 1420/1995, date of Registration 7-8-1995 issued by the Registrar of Births and Deaths, Cannanore Cantonment is one and the same person. Hereafter I will be known by the name Laura D'Souza only on consequent to my marriage.

This change will come into effect in all records related to me.

Kannur,
3-10-2017.

LAURA PEREIRA

NOTIFICATION

I, Riyas. P. K, Fathima Manzil, T.T. Road, Nr. Chamber of Commerce, Civil Station, Kannur District, Pin-670 002, do hereby notified for the information of all concerned authorities and the public that my minor son Rizur Rahman Riyaz, holder of Extract of School Register with Admission No. 1327, date of Admission 17-4-2015 issued by the Principal, RIMS International School, Varam Kadavu, Kannur, Birth Certificate with Registration No. 2991/2001 date of Registration 5-7-2001 issued by the Health Inspector, Registrar of Births & Deaths, Kannur Municipality, also known as Ridaur Rahman Riyas in the Passport No. N 9058334 issued on 28-3-2016 by the Passport Officer, Passport

Gaz. No. 47/2017/DTP (Part IV).

Office, Kozhikode, Aadhaar No. xxxx xxxx xxxx issued from Unique Identification Authority of India is one and the same person. Hereafter he will be known by the name Ridaur Rahman Riyas only.

This change will come into effect in all records related to him.

Kannur,
4-10-2017.

RIYAS. P. K

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sankaranarayanan Arannil, Swathi, Near Mahadeva Temple, P.O. Mattannur, Chavassery, Kannur District, Pin- 670 702, holder of SSLC Book No. A 403355 with Reg. No. 51473 of October 1971, also known as Sankaranarayana Variar in the Aadhaar No. xxxx xxxx xxxx issued from Unique Identification Authority of India, in the Election Identity Card No. LQF1001296 dated 4-8-2000 issued by the Electoral Registration Officer, Kannur LA Constituency, as A S N Variar in the PAN Card No. CVEPS5412H issued from Income Tax Department, Govt. of India, as Sankara Narayanan Aranil in the All India Secondary School Examination Certificate S.No. 2003 567489 with Roll No. 4133960 dated 24-5-2003 issued by the Controller of Examinations, Delhi, of my daughter Deepthi Sankar, as Sankaranarayanan in the Birth Certificate of my daughter Deepthi Sankar (Gazette No. 44 dated 4-11-2008, Vol. L III Page No. 1161) with Registration No. 585/1987, date of Registration 9-3-1987 issued by the Registrar of Births & Deaths, Mananthavady Grama Panchayath, as A Sankaranarayanan in the All India Secondary School Examination Certificate S. No. SSE/2007/078398 with Roll No. 4150064 dated 28-5-2007 issued by the Controller of Examinations Central Board of Secondary Education, Delhi, of my another daughter Sruthi Sankar as Sankaranarayanan. A in the Birth Certificate of my daughter Sruthi Sankar with Registration No. 2122/1991, date of Registration 19-8-1991 issued by the Registrar of Births & Deaths, Mananthavady Grama Panchayath, and as Sankaranarayanan Arranil in the Pension Payment Order No. S/062517/98 (ARMY) dated 15th Sep. 1998, Regimental No. JC748508N issued from the Office of the Chief CDA (Pensions) Allahabad is one and the same person. Hereafter I will be known by the name Sankaranarayanan Arannil only.

This change will come into effect in all records related to me.

Mattannur,
6-10-2017.

SANKARANARAYANAN ARANNIL

NOTIFICATION

I, Ragesh. M, Kannipoyil (H), Mullankandypalam, Chalad P. O., Kannur District, Pin-670 014, do hereby notify for the information of all concerned authorities and the public that my Community which is wrongly entered as Hindu-Gosanki in my S.S.L.C. No. A 062468 with Register No. 450929 of March 2000 is corrected as Hindu-Yadava vide Certificate No. K Dis/20027/2017/G3 dated 26-9-2017 issued by the Tahsildar, Kannur Taluk.

This correction will come into effect in all records related to me.

Kannur,
6-10-2017.

RAGESH. M

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Geethalakshmi. K.V, Swathi, Near Mahadeva Temple, P. O. Mattannur, Chavassery, Kannur District, Pin-670 702, holder of SSLC Book No. 231690 with Register No. 20196 of March 1978, Aadhaar No. xxxx xxxx xxxx issued from Unique Identification Authority of India, PAN Card No. CDHPG0403R issued from Income Tax Department, Govt. of India, as Geethalakshmi in the Election Identity Card No. LQF 1533934 dated 12-6-2002 issued by the Electoral Registration Officer, Kannur LA Constituency, as Geetha Sankar in the All India Secondary School Examination Certificate of my daughter Sruthi Sankar with S. No. SSE/2007/078398 with Roll No. 4150064 dated 28-5-2007 issued by the Controller of Examinations, Central Board of Secondary Education, Delhi, in the Birth Certificate of my daughter Sruthi Sankar with Registration No. 2122/1991, date of Registration 19-8-1991 issued by the Registrar of Births & Deaths, Mananthavady Grama Panchayath, as Geetha S Variar in the All India Secondary School Examination Certificate S. No. 2003 567489 with Roll No. 4133960 dated 24-5-2003 issued by the Controller of Examinations, Central Board of Secondary Education, Delhi, as Geethalakshmy in the Birth Certificate of my daughter Deepthi Sankar (Gazette No. 44 dated 4-11-2008, Vol. LIII, Page No. 1161) with Registration No. 585/1987, date of Registration 9-3-1987 issued by the Registrar of Births & Deaths, Mananthavady Grama Panchayath, and as Geeta S Variar in the Pension Payment Order of my husband Sankaranarayanan Arranil with Pension Payment Order No. S/062517/98 (ARMY) dated 15th Sep. 1998, Regimental No. JC748508N issued from the Office of the Chief CDA (Pensions), Allahabad is one and the same person. Hereafter I will be known by the name Geethalakshmi. K. V only.

This change will come into effect in all records related to me.

Mattannur,
6-10-2017.

GEETHALAKSHMI. K. V

NOTIFICATION

I, Ramesh. M, Kannipoyil (H), Mullankandypalam, Chalad P. O., Kannur District, Pin-670 014, do hereby notify for the information of all concerned authorities and the public that my Community which is wrongly entered as Hindu-Gosanki in my S.S.L.C. Book No. H 015980 with Register No. 190942 of March 1996 is corrected as Hindu-Yadava vide Certificate No. K Dis./20028/2017/G3 dated 26-9-2017 issued by the Tahsildar, Kannur Taluk.

This correction will come into effect in all records related to me.

Kannur,
6-10-2017.

RAMESH. M

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Raghunathan Vayalapra Kaleri, Vayalapra Kaleri, Kuniyan, Karivellur P. O., Kannur District, Pin-670 521, holder of S.S.L.C. Book No. A 038773 with Register No. 56105 of March 1970, in the Election Identity Card No. SDX0294397 dated 22-10-2015 issued by the Electoral Registration Officer, Payyannur Assembly Constituency, in the Birth Certificate of my son Athul. P. V with Registration No. 1/1999, date of Registration 2-3-1999 issued by the Registrar of Births and Deaths, Kankol-Alappadamba Grama Panchayat, also known as Raghunathan. V. K in the Aadhaar No. xxxx xxxx xxxx issued from Unique Identification Authority of India, Driving Licence No. 13/2701/1981, dated 10-2-2015 issued by the ALA, Taliparamba and as Raghunath Chandan in the Secondary School Examination Certificate S. No. SSE/2014 0996947 with Roll No. 4221414 with Registration No. M114/07334/0017 dated 19-5-2014 of my son Athul. P. V issued by the Controller of Examinations, Central Board of Secondary Education, Delhi is one and the same person. Hereafter I will be known by the name Raghunathan. V. K only.

This change will come into effect in all records related to me.

Karivellur,
6-10-2017.

RAGHUNATHAN VAYALAPRA KALERI

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Abdullah Mohamed, Ponnichi Kuzhiyil (H), Ramanthali, Vadakkumbad P. O., Taliparamba Taluk, Kannur District, Pin-670 308, holder of Passport No. M 2962625 issued on 7-1-2015 by the Assistant Consular Officer, Embassy of India, Abu Dhabi, U.A.E., also known as Kunhabdulla.P.K in the Duplicate Election Identity Card No. CNG1391713 dated 15-3-2005 issued by the Electoral Registration Officer, Payyannur LA Constituency, in the Extract of School Admission Register with Admission No. 4730/14, date of Admission 19-5-2014 issued by the Principal, P.E.S., Vidyalaya, Payyannur, of my minor son Muhammed Anfas Abdulla.M.K, in the Extract of School Admission Register of my minor daughter Fadhila Mariyam. M. K with Admission No. 9702, date of Admission 30-5-2016 issued by the Headmistress, St. Mary's High School for Girls, Payyannur, in the Birth Certificate of my minor son Muhammed Anfas Abdulla. M.K with Registration No. 3771/2001, date of Registration 17-11-2001 issued by the Registrar of Births & Deaths & Special Grade Secretary, Ajanur Grama Panchayath, as P.K. Kunhabdulla in the Extract of School Admission Register of my minor son Hafiz Abdulla. M.K with Admission No. 1061, date of Admission 29-4-2014 issued by the Principal, MC& ES English Medium School & Madrasa, Vadakkumbad, in the Birth Certificate of my minor son Hafiz Abdulla.M.K with Registration No. 1012/2010, date of Registration 3-3-2010 issued by the Registrar of Births & Deaths & Special Grade Secretary, Ajanur Grama Panchayath, in the Birth Certificate of my minor daughter Fadhila Mariyan.M.K with Registration No. 4239/2005, date of Registration 24-11-2005 issued by the Registrar of Births & Deaths &

Special Grade Secretary, Ajanur Grama Panchayath, and as Kunhabdulla in the Ration Card No. 2365001865 (Sl. No. 2) dated 15-3-2017 issued by the Taluk Supply Officer, Taliparamba is one and the same person. Hereafter I will be known by the name Abdullah Mohamed only.

This change will come into effect in all records related to me.

Ramanthali,
3-10-2017.

ABDULLAH MOHAMED

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Jeen Annie Chacko, Thekkekkara House, Karadka P.O., Muliya, Kasaragod District, Pin-671 542, holder of SSLC No. H 456248 with Register No. 246823 of May 2008, Election Identity Card No. SIR 0477414 dated 16-12-2014 issued by the Electoral Registration Officer, Thiruvalla Assembly Constituency Aadhaar No. issued from Unique Identification Authority of India, Marriage Certificate No. 25/2016 dated 4-5-2016 issued by the Marriage Officer, Thiruvalla, have embraced Hindu Religion from Christian-Marthoma Community as per Sudhi Certificate No. 7953/2016, dated 29-11-2016 issued by the Arya Samaj Secretary, Arya Samaj Mandir, Ram Mohan Road, Calicut with a new name Asha. Hereafter I will be a member of Hindu Religion and have changed my name as Asha Sasidharan consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Karadka,
10-2-2017.

JEEN ANNIE CHACKO